the Orissa cyclone, I assure my hon. friend, Mr. Lokannlh Misra. chat we are equally concerned about *the* calamity that has befallen Paradeep and the neighbouring areas and il is due to this that in spite of today being P. M.'s birthday, the Prime Minister has gone there and cancelled all her engagements and functions which were to be held today. I promise him that I will provide some lim for ihe discussion.

Secondly regarding the privileges of the ICS, I assure my hon. friend, Mr. Bhupesh Gupta, that we will (ry to introduce this Bill during this session.

About the Constitution (Twenty fifth Amendment) Bill, he has given sonic of his views about clause 31(c). I will convey those views to the Government.

About (he Constitution (Twenty sixth Amendment) Bill, about the privileges of the princes, it has already been introduced in the Lok Sabha and as soon as it is passed by the Lok Sabha, we will take it up in this House and see that it is passed.

SHRI BHUPFSH GUPTA : About the Press thing ?

SHRI OM MEHTA : It is not on the anvil as yet. The only information is that it has been referred to some committee, but I will convey the sentiments and views which have been mentioned, to the Government.

SHRI BHUPESH GUPTA : Then the Government should consult us. Those who stand for implementation of the recommendations of the Press Commission should be consulted.

SHRI OM MEHTA : About Shri Sitaram Kesri's case I do not think we can give any time for discussion. But, Sir, it is for you to see whether you can provide some time.

SHRI SITARAM KESRI : It is a very important question.

THE DEPUTY CHAIRMAN : Freedom of the Press is undoubtedly an important question.

RESOLUTION *RE* MEASURES FOR RETURN OF REFUGEES TO BANGLA DESH WITHIN A PERIOD OF THREE MONTHS

of refugees to Bangla Desk 148

SHRI DEV DATT PURI (Haryana) : Sir, I movf the following Resolution :

"This House,

taking note of the diabolical crimes committed by the Yahya regime on Unpeople of Bangla Desh amounting to ocide on an unprecedented scale; and

taking further note of the fact that hy pushing about a crore of refugees into India, Pakistan has committed aggression against this country;

is of the opinion that Government should take appropriate and effective measures to ensure the return of these refugees *to* their hearths and homes in safety and in honour, within a period of three months."

Sir, the House will recall that in the month of May this year I moved a Calling Attention Motion drawing the attention of the Govern* ment to the grave situation arising out of the heavy influx of refugees from Bangla Desh to India and requested the Minister to make a statement thereon. Sir, after recounting the number of refugees that had been coming in and which totalled about 34 lakhs at that time, Shri Khadilkar made a significant statement. I quote:

"The Government of India hope that these refugees will be able to return to their homeland within a period of six months or earlier as soon as favourable conditions are available in F.ast Bengal."

This was in the month of May, and now six months are over,

SHRI BHAGVVAT DAYAL (Haryana): Nine

monthsपूरे 9 महीने हो गये।

SHRI DEV DATT PURI. • The refugees haw not only not returned but the situation that confronts us today is far more serious than ii was six months ago. The number has gone up to nearly a crore; There is tension on the border and Pakistan, as I have stated, is committing aggression in more ways than one. f, therefore, thought it proper that in this first opportunity that the House is getting on a nonofficial day, I should move a resolution and draw the attention of the Government to the situation as we face it today. It is also necessary that this question should be considered in a comprehensive manner.

History is replete with instances where

majorities have oppressed minorities. But in the twentieth century cases where the minorities racial, religious, political or any othei—have oppressed the majority arc relatively fewer and farther between. The most notable case of the minority oppressing the 'majority, that I can think of, is that of South Africa where the basic human rights of the majority population arc being trampled under foot by a racial minority. Sir, there is hardly a session of the United Nations when this injustice clone to the majority is not condemned in one form or the other.

Then, Sir, there is Rhodesia wallowing in its unilateral Declaration of Independence imitating and emulating South Africa, and turning itself into a pocket edition of South Alriea. And finally, Sir, there are Angola, Mozambique and other territories of the Portuguese, dying out embers of feudalism, medieval in outlook and trying to perpetuate 16th and 17th century conditions in the 20th century. These are relics of the days gone-by and are destined to die out before long.

Hut something more barbaric and medieval ij raising its head right here in our backyard. Elected representatives of the people are being ground down under the heel of the Jack boot. It is noteworthy that the decision to hold these elections was Yahva Khan's. The prescriptions of the franchise were determined by Yahva Khan. The delimitation of constituencies was also done by Yahya Khan, And finally, what is most important, the elections were also conducted under the martial law regime of Yahya Khan. Then what happened ? The people of what was formerly East Pakistan returned a clear and unequivocal verdict in favour of the Awami League under the leadership of Sheikh Mujibur Rehman. And he obtained a majority not only in what was at that time a province of Pakistan but in th<-Pakistan Assembly as a whole. He was entitled

to become the Prime Minister of Pakistan and to take over the conduct of the entire affairs of the country from the martial law authorities. Then the floodgates of tyranny were thrown open. By the employment of modern weaponry defenceless people have been slaughtered. The minority seeks to perpetuate itself by decima ting the majority by murder, rape, arson and other forms of terrorism. It is difficult to hud parallels of this tyranny in all history. Yahya Khan has trampled under foot the laws of God and man. I am not discussing recognition, Sir. when I ask the question, what is Yahya Khan's tide to ihe throne he occupies? How did he come to occupy it ? How did his predecessor in office come to occupy that throne ? It was by the same military might that he is utilising in a ruthless manner today to keep himself in power. Sir. ii seems to me that the military rulers of Pakistan feel that they possess the divine right to rule Pakistan by the simple de\ i(it of chopping off the head of anyone who questions that right. I said I found it very difficult to find parallels in modern history. The nearest I can think of or remember was the self-styled Hcrrenvdk, the Nazis' theory of superior race, with Hitler at the head. But where the scale of operations is concerned, Hitler at his worst was perhaps a suckling babe compared to Yahya Khan and his gang. Sir, Bhutto the other day threatened that the Ganga and the Indus would How with blood if hostilities broke out between Pakistan and India. Is he blind to the blood that is llowing down the Paduia even to-day ' Is he unmindful of the fact that every street .ook, every corner of Bangla Desh is to-day llowing with human blood?

It is obvious that Yahya Khan must have been advised b) die sycophants with whom he has surrounded himself that the Awami League would probably be routed at the elections. Otherwise he would have never run that risk. He is now trying to undo the elections In mere force. It is clear beyond doubt that this is a futile exercise.

While mis gruesome tragedy is unfolding itself in our backyard, what has been the role of the rest of the world ? What has been out-own conduct in this matter? Before expressing any opinion or any view with regard to the role of others, h is only right and proper that I should do some introspection and examine what has been our own conduct in this matter.

[Shri Dev Datla Fori]

Pakistan has come out with the theory that we have influenced their elections. I think they said it in the United Nations or somewhere. The only way in which this country's inlhience could have, worked in regard to the elections in Pakistan is that we have shown to the wide world that Hindus and Muslims can live like brothers, that nationhood does not go with religion ami thai backward and illiterate as we are, we can still function as a democracy and maintain our basic freedoms and basic rights. If this lias inspired the people of Bangla Desh, we plead guilty to the charge of having influenced their election, but hold our heads high in doing so. However, we cannot possibly help if our example creates impressions which are not very .helpful to dictatorships in Pakistan and military elsewhere in the world.

Then, we opened our doors to the millions of refugees that came in and are pouring in even today. Should we have barred our doors? That is the First question. To thai I pose a counter question. If a bandit entered your neighbour's house and started to kill and maim and if a few defenceless women ar.d children managed to escape, would you then shut your door agains them? Could you do that even if your heart was of stone? You would be less than human ami less than civilised if you let that thought enter your mind for a moment. Our Government would not and could not turn these people back. The only way to do it perhaps would have been to open fire on those that had escaped death and dishonour at the hands of Vahya's hordes. Our Government could never have done so and no Government in this country could have done it. Our country would not have stood for it and our Parliament would not have stood for it. It would have been contrary to cur cultural heritage and our traditions. We have done the only thing that we should have by the freedom fighters. We opened our doors to them and tried to provide diem with the barest minimum necessities of life at a subsistence level. And sometimes we have failed even in doing that. We managed to keep them alive-not all of them I am afraid. But that is about all we have been able to do. Alsn » e have endeavoured to draw the attention of the rest of the world to this gruesome tragedy and to all the difficulties that this has created lor us.

Let me now verj briefly examine what has been the reaction of the other nations. Let me ike die richest and perhaps the most powerful ation in the world, the United States of niict ica. They gave us some financial help to)ok after the refugees. But they ga\c arms to 'akistan to be used against those defenceless icople. There is a sayign-to hunt: with the ound and hide with the hare. If it ever pplies to the conduct of any nation, it applies n this instance to the United States of \mcrica. They gave arms to Yahya to kill and naim and gave money to us to help those People that managed to escape. It is like Muting oil on llamcs and then offering first-lid to the burnt. They are trying to hedge lln- bull and the bear on the stock market at the same time. And I am sure that they are going to befriend neither the people of Uangla Desh nor the, people of Pakistan in the lone run. In fact I would say that this is an example of Dollar diplomacy run amuck. The people of bangla Desh. the people of India and in fact the people all around the globe who love liberty will never forgive the conduct of the Unilel States of America in giving arms to Yahya Khan at the present moment.

We keep on hearing about supplies that are in the pipeline. The pipe must be as wide as tin- globe is at die Equator, because it never seems to end. What a pipeline ! In the sharp contrast to the conduct of the United States, the USSR has showed an understanding of the aspirations of the people of Bangla Desh. They saw that the freedom struggle cannot be suppressed by force of arms. And, Sir, the might of all the weapons cannot silence the voice that cries for freedom. They realised our difficulties also and extended their hand of friendship openly and publicly. Sir, this was not done by means of cleverly-worded communiques which sometimes mean different things. Every time you read them and often times do not mean anything at all. This was done in the form of an open treaty, unequivocal and clear, proclaiming to the wide world that they are extending their hands of friendship to us and we naturally grasped it.

Sir, 1 am not going to discuss the Treaty in any detail. But, Sir, I will deal with only one question. Is the Indo-Soviet 1 reaty directed against anyone ? Of course, it is. Most positively ii is directed against those that cast an evil eye on India and who have only evil intentions towards the integrity of this country and towards the

aspirations of the people of Bangla Desh. Sir, they say that China has been supplying arms io Pakistan. In the recent past, their attitude seems to have undergone a change, because a thaw seems perceptible in their relation with us and T have every hope that we will do everything we ran ID lake advantage of all the opportunities that present themselves to improve our relations with China. Sir, I will only make a very brief observation now. It was said in the newspapers that some Taiwanese got some visas much against the wishes of this Government and against the declared policy of ours. I would call it most deplorable and I think some kind of bureaucratic bungling has taken place somewhere. Sir, our relations with China are always important to us and al a time like this they are very important and 1 think that we should be able to do something instead of just silling back and saying that some officer in Thailand or Bangkok made this mistake and so all this has happened.

Now, Sir, I will very briefly examine the altitude of some of those who are actually aiding and abetting Pakistan. At a time like this one has to face the realities. I said that some are aiding and abetting Pakistan. The foremost among them is Iran. The Shahenshah of Iran has himself declared that he is hundred per cent behind President Yahya Khan. *One* has only to examine as to what is it that binds President Yahya Khan and' the Shahenshah of Iran, Il is true lhal both are Muslims.

SHRI C. D. PANDF, (Uttar Pradesh) : He is a Shia Muslim.

SHRI DEV DATT PUR1 : The only thing that is common between them is that democracy is unknown both in Pakistan and in Iran. But the similarity ends here. The Shahenshah of Iran is by all accounts an enlightened ruler who has introduced laudable reforms in his country whereas President Yahya Khan presides ovei madicval regime which Into depend upon tyranny to keep itself in power. Sir, it is amazing that in the second half of the twentieth century, the very fact that the Shahenshah is a Shia Muslim should make him oblivious of the massacre of the people in Bangla Desh who are predominantly Muslims.

SHRI K. P. SUBRAMANIA MI.NON (Kerala) : He is an <u>\rynti</u>.

SHRI DEV DATT PURI : Hitler also said that he was a super-Aryan. Sir, some knowledgeable circles have it that approximately 40% of the technical personnel in the Pakistan Air Force were bangla Deshis and it is repotted that Iran has not only offered aircraft and other military hardware to Pakistan, but also personnel lo man the aircraft. Therefore, lei us not underestimate the help that Pakistan receives from Iran. They have a common land frontier, they have a common railway line across and they have a base at Zahadan where the Pakistani aircraft are being serviced even today and they recently held joint air exercises in which the Iranian aircraft and Pakistani aircraft took part. W'hal I am saying is this : Let us not be unduly upset about this. But we must take note of all these things and be the wiser by them. Any other course would be to our own peril. There should be no question at all of "business as usual" where Iran is concerned

Then there are Saudi Arabia and Turkey. In fact, the entire Muslim bloc from Indonesia to the Meghreb have shown less understanding of the problems of Bangla D^sh and the difficulties these problems have created for us. Is there no international forum where the people'of Bangla Desh or we in their behalf can raise the in iller';' The U. N. ? They talk about human rights. The General Assembly by a resolution set its seal on the principles of International Law recognized by the Charter. Whi re are basic human rights in so far as the people of Bangla Desh are concerned, that the united Nations have proclaimed? I believe, Sir. that the U. N. is so completely enmeshed in the politics of big powers that they seem lo be completely emasculated except where the Interests of big powers arc concerned. We had hopes that they would help when Pakistan committed aggression on Kashmir. These hopes liav ! been sadly belied. I have not the slightest hope that U. N. will help solve this monumental problem. What shall the people of Bangla Desh do then ?

Fortunately, a vast majority of nations, all around the globe, have shown sympathy and understanding even if they have net been as courageous as the U. S. S. R. Diplomatic niceties find considerations of balance of | perhaps prevent litem from being mure outspoken and forthright, We must, therefore, depend on out own resources. We must help the forces of freedom, of democracy aval "l

[Sin i Dm Datt Puri J

secularism by giving all-out aid to the Mukti Bahini. The time to do it. surreptitiously and in a clandestine manner is over. We should give them all-out assistance, with others' help, if possible—without it, if necessary. Let not future generations say of us that we let them bleed, taring more for diplomatic niceties and an over-developed sense of correctitude.

The verdict of the people of India is clear; the mandate of Parliament is clear. Don't tarry now. Go, speak 10 the Yahya regime. Speak to thetn in the only language they understand, for that alone will enable the refugees to return to their hearths and homes in safety and in honour. Nothing else will.

1 may nou make very brief observations in regard to the amendments that have been tabled ...

Till; DEPUTY CHAIRMAN: Two or lhtee minutes move

SHRI DEV DATT I'URI : ... particularly the last amendment.' It seems that objection has been taken to the word "diabolical". I looked it up in the dictionary. I will read out : "Diabolical" means "of or relating to the devil...showing cruelly, ingenuity or wickedness". I would be happier if a word stronger than "diabolical" could be found.

Now, the other word that is sought to be changed is "aggression". Sir, the meaning of "aggression" again in the dictionary is. "offensive anion or procedure, hostile attack". It also means something milder : "making attacks or encroachments...offensive tactics". Now, if we fight shy of characterising the conduct of Yahya regime as "offensive tactics", I think wc will have to find SOUK extremely mild words.

Now, Sir. in regard to the last word:- 1.fun Resolution, namely, "within a period of three months", I have not the slightest hesitation for these words to be substituted by the words "at the earliest possible opportunity."

THE DEPUTY CHAIRMAN: Now the amendments may be moved.

SHRI CHITTABASU fWesi Bengal] : Mi. I move :

"That at the end of the Resolution the following be added, namely :----

"and is further of opinion, that the conditions for the return with safety and dignity of the refugees can be crea-tr,l only by freeing Bangla Desh of the hordes of West Pakistan occupation army and, therefore, urges upon the Government of India to offer *to* the freedom fighters of Bangla Desh all kinds of assistance so as to enable the Government of Bangla Desh to create necessary condition* foi the return of the refugees and function as an independent Sovereign State."

SHRI JAGDISH PRASAD MATHUR (Rajasthan): Sir, 1 move.

"That at the end of the Resolution the following he added, namely :—

"and is of further opinion that the Government of India should provide to the. Government of Bangla Desh all help so that they may throw away Pakistani forcts from their soil, create, proper conditions for the return of the refugees and function as a sovereign independent State."

SHR1B. T. KEMPARAJ (Mysore): Sir. I move :---

"That in the Resolution. :---

(i) in line 2 (Paragraph 1) for the word 'diabolical' the word 'heinous' be substituted.

ii) in lines ti-7 (Paragraph 2] for the words 'aggression against this country', live words 'civilian invasion of India' be substituted.

(iii) in lines 10-11 (Paragraph 3) for the word.-, 'within a period of three months' the words 'at the earliest possible opportunity', be substituted."

The questions were proposed.

SHRI C. D. PANDE: Sir, 1 would like the House to go back, to the debate that we had about eight months back—I do not exactly

remember the date, It was 2flth or 29th or 30th of March—when the Prim - Minister made a very strong speech and the House also, in all solemnity, passed that Resolution Riving full support to the idea of Bangla Desh. Not only that ; there was a great deal of demand tor recognition of Bangla Desh on all fronts including the Government from. But now, within the last eight months things seem to have changed considerably.

PTHE WT-CHAIRMAN" (SHRI A. D. MAM

in the Chair]

Today the emphasis has changed. Today the entire emphasis is on the removal of the refugees and our appeal to the entire nations of the wold is that we are crushed down by the weight of the refugees. Km put yourself in that time, say, about the 30th of March last, when that solemn declaration to we math' support Bangla Desh. Were there the refugees ? There was no question of refugees then, in whatever we did on the 30th of March. There may have been 10,000 or 15.000 refugees, but whatever we did, it was on political grounds, for political reasons, when our neighbour was striving for independence, when our neighbour was striving for self-determination and was crushed down by a foreign minority that was ruling there with its military might misusing its power. This is why, we thought, they were fighting that tyranny. And today the situation has changed. The entire ground had changed because our Prime Minister and our Ministers, whenever they went abroad-of course they made frantic efforts and I commend their efforts also-they appealed that we are crushed down by the weigh; of the refugees and we cannot tolerate this situation for ever. May I ask the Government and the Foreign Minister whether they gave these eight months for the situation to deteriorate? From zero refugees when we passed that Resolution, today there are more than ten million refugees, and in the course of these eight months you have shifted the. ground so much that the original clamour for giving recognition to Bangla Desh, lor giving them political support, is no longer in the picture, so much so that our Foreign Minister, when he spoke at the party meeting in Simla, he made an astounding statement. Later on there was some contradiction but J do not know to what part the contradiction related. It was that we seek a solution of this problem within the

political framework of Pakistan. If this is the situation now, can you imagine, docs anybody believe, that Pakistan is now willing to find the solution like that. ? Ol course they say we want a political settlement. "Political settlement" is a vague expression. Bat when our Foreign Minister says thai there should be a political solution to the problem within the political framework of Pakistan, it is a thing which we just cannot accept. This is not going to fructify and this is not going to happen and our problem cannot be solved in this way because, whatever else may be to the liking of Pakistan, Pakistan would never like to give up tin' whole of Bangla Desh. For thai have to do something radical. Fither you should admit that whatever you did in the last week of March was a sentimental outburst --- and a natural outburst and later on we found lh' difficulty. And ten million people have come on us and we are groaning under the weight of that great burden-or you may call it aggression ; it is aggression of course. But this is not going lo help. We have given eight months but nothing has happened ; things have become much worse. Do you think that if you pass this resolution or appeal to Government that we should solve this problem within three months, it will be solved ? 1 have no objection to the first two clauses of the resolution; they are all right. Bui the third clause is just a sort of self-satisfying thing-thai we have passed a resolution. We have passed a bigger resolution than this in the last week of March. Have you made any amendment, am improvement on the resolution ? Have you achieved any result by that resolution '.' It is likely that you will be making yourself ridiculous by passing resolutions.

The resolution is already passed. Von are committed to recognition of Bangla Desh. But you have not done anything. Refugees did not exist on the 30th of March ; this should be clear to the Foreign Minister. This problem did not exist then.

As far as refugees are concerned,—I would not take much time, there are so many speakers —there are ti.00,000 refugees in Palestine for the last 22 years. The United Nation is spending huge amounts for the relief of these six ' lakh refugees. Could you say to that august I organisation that our refugee problem also should be brought on par with that of Palestine ? If these six lakhs of refugees are being looked after by the funds of the United Nations, why not our len million refugees be financed and looked after ,by the United Nations ? It should be an United Nations' problem rather than being your problem.

But let me tell you, resolution or no resolution, at least five million of the refugees are not going to go back, whatever might happen. If the Mujibor Rahman's Government h « absolutely secular—we hope it will be—and if Pakistan quits with bag and baggage, then, perhaps, half the population will return; but not the other half. Therefore, you have to see this thing in the light of what is possible. What is your strength ? We have seen that. Of course, we do not say thai your strength is less than ours. You cannot force the world.

SHRI BHUPESH GUPTA (West Bengal : Why are you so pessimistic ?

SHRI C, D. PANDE : Because ws have sen their performance during the last eight months.

THF. VICE-CHAIRMAN (SHRI. A D. MAM): Bhwpesh, is it very important ?

SHRI C. f>. PANDE: Just as the Palestinian refugees are getting funds from the United Nations to which we also are contributing, if we also get help from the U. N. . a great deal of financial burden will be relieved. And what are we getting ? Of course, we have got sympathies from all over the world. We an-also getting a large number of blankets and milk powder : but that is a small thing in such a big issue. If one ton of milk is distributed amongst five lakhs of people, frankly speakit a that does not solve any problem. The real thing should be taken up by all the nations of the world. But you have not been able to persuade them or impress upon them theproh lems you have been facing. At (easl the) should bring fi on par with the issue of the Palestinian refuges. You should take a political action taiher than just harping on humanitarian grounds. Now you have shifted tin ground so much that we cannot recognise the i real problem that engrossed u.< eight months back. That thing does not exist in your resolu-• ion, nor does it ask the Government as to what it was doing about things that hap] afterwards. We are just chasing a shadow ; of course the shadow is very big.

I support tlu first two clauses of the resolution Inn the third. I think."is usless, and we should find out something else,

THE VICE-CHAIRMAN (Shir A. D. MAM: [would like to remind the Members that in accordance with Rule 161 of the Rules of Procedure, the Members should confine their speeches to 15 minutes each.

पं० भवानी प्रसाद तिवारी (मध्य प्रदेश): उपसभाध्यक्ष जी, में प्रस्तावक महोदय को घन्यवाद देता हूं कि उन्होंने अपने प्रस्ताव के माध्यम से ऐसा विषय उठा दिया जो कि आज दुनिया में चर्चित है। हर देश में लोग कुछ इम समस्या के संबंध में सोच विचार रहे हैं।

श्रीमन, अब यह इतिहास बन गया है कि 25 वर्षं पहले भारत स्वतंत हुआ, आजाद पाकिस्तान निर्मित हआ, और दोनों को यह अधिकार प्राप्त हुआ कि अपने यहां जैसा चाहें वैसा निजाम कायम करें। भारत की स्थिति यह हई कि वह अपना संविधान बना सका। जो प्रणाली उसने अपने शासन-प्रबंध की चुनी वह प्रजातांत्रिक, समाजवादी और धर्म-बिरपेक्षता की नीति पर चल रही है, उस संविधान के माध्यम से । जहां कहीं संविधान के अन्तर्गत कुछ अड़चन भी आता है तो उसके बदलने का सवाल भी पालियामेन्ट तय करती है। परन्तु पाकिस्तान में तानाशाही आई, वह अपना संविधान नहीं बना सका, और यद्यपि उन्होंने अपने राजकाज की भित्ति धार्मिक रखी, तो भी गोला बारूद पर भरोसा करके, आतंक के बल पर, राज करना चाहा। जब हम वहां के चनाव के बारे में सोचते हैं तो इस निष्कर्ष पर पहुंचे बिना नहीं रहते कि इन 25 वयों में जो बहां पर प्रजातांत्रिक आंदोलन हुआ है बह इतना बड़ा आंदोलन है कि लोगों को उसने ऐसा सजग किया कि बे ठीक उसी तरह से निर्भय हो गए तानाशाही शक्तियों को परास्त करने के लिए, जैसा कि एक जमाने में गांधीजी और कांग्रेस के अन्य नैताओं के नेतत्व में भारत ब्रिटिंश सरकार से जुझने के लिए तैयार हो गया था। परन्तु जो सदांध हो जाते हैं वे पाकिस्तान में चलनेवाली इन गतिविधियों और इस आगे आने

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वाली क्रांति को नहीं देख सके, वे यह नहीं सुन सके कि वहां मुजीबुर्रहमान के नेतृत्व में जो गीत गुनगुताया जा रहा है, जिसके आधार पर निर्भयता प्रचारित हो रही है वह हैं- "तोम।र आकाश तोमार वातास प्राणे बाजाय बाँगी" यह बंशी जिन लोगों ने सुनी वह हैं मुजीबुर्रहमान और उनकी अवामी लीग...

ះ មកសុវត្ថ ដំហូន អ្នក

🗉 ्र श्री चिस बासुः आपने मुनी है ।

पं० भवानी प्रसाद तिथारों : सुनी न होती तो मैं कैसे कहना ।

श्री शीलभद्र याजी (बिहार): आपने इतना कभी कहा है ?हो तो बंगाली ।

पं भवानी प्रसाद तिवारीः परन्तु पाकिस्तान ने यह न देखा, और वह समझा कि हम चुनाव करा देंगे और आतंक के कारण चुनाव का परिणाम ऐसा नहीं निकलेगा कि जैसा निकला। चुनाव का नतीजा निकला और लगभग शत प्रतिशत मतदान मूजीबूर्रहमान और उनकी पार्टी अवामी लीग के पक्षमें पडा । अब होना तो यह था कि उनको सत्ता सौंपी जाती, होना तो यह था कि उनके हाथ में झासन की बागडोर आती, पर हुआ यह कि एक ध्वंस, एक नाश-लीला एक करले आम, जिसमें लाखों लोग मारे गए, जिसमें कि बच्चे नहीं छोड़े गए, घर जलाए गए और उजाड़े गए---ऐसी ध्वंस लीला जिसको किसी ने ठीक कहा कि कुछ काल पहले हिटलरी तानाशाही का इस विश्व के रंगमंच में हआ था।

श्री झोलभद्र याजीः इतना तब भी नहीं हआ ।

पण्डित भवानी प्रसाद तिवारी : हमने जाकर पोछैंड में वह कंसेंट्रेंशन केम्प देखा है जहां पर हिटकर ने मदांध होकर पहिले यहूदियों को फिर पोछैंड वालों को, जैक्स को, हंगेरी वालों को और दूसरे देश की जनता को बंदी किया था तथा किस तरह से उनका खून निचोड़ लिया था और मारा था। वहां हमें यह स्मरण आया कि जब हम

इस प्रसंग में बंगला देश की ओर देखते हैं तो यह पाते है कि याहिया खां ने सारे बंगला देश को एक कंसेंट्रेशन कैम्प के रूप में बदल दिया है और वहां पर हत्याकांड करते समय किसी प्रकार की कोई दया, करुणा वगैरह कुछ नहीं दिखलाई । ये खबरें यहां पर पहिले खबरों के रूप में आई और फिर आतंक के परिणामस्वरूप जरणार्थी यहां पर आने लगें और धीरे धीरे लोगों को सब बातें प्रकट हई। परन्तु उस समय भी याहिया खां यही सोचता था कि जो अत्याचार उसने वहां की जनता के ऊपर ढाये थे वे उन पर परदा डाल सकता है। इन अत्याचारों के साथ वहां पर कई तरह के बलिदानों की कहानियां हई, जो रक्तदान वहां हआ और जिसके आधार पर आज बंगला देश की जनता अपने संकल्प पर खडी हैं वह कभी भी समाप्त नहीं हो सकेगा।

हमने देखा है कि जहां आजादी के लिए, स्वतंत्रता के संकल्प के लिए लोग बलिदान देने के लिए तैयार रहते हैं, रक्तदान देने के लिए तैयार रहते हैं, वे भले ही कुछ संख्या में मारे जायं, बड़ी संख्या में मारे जायं, मगर जो उनका संकल्प होता है वह कभी नहीं मरता है। आज इसी तरह की स्थिति बंगला देश की भी है। जब वहां की घटनाओं के सम्बन्ध में याहिया खां की सरकार की ओर से परदा डालना झुरू किया गया, तो भारत ने सबसे पहिले अपना यह कत्तव्य समझा कि उस परदे को उघाड़ दिया जाय और जो सत्य हैं वह सबके सामने आ जाय । यही कारण है कि भारत की ओर से सरकारी, गैर सरकारी, मन्त्री स्तर पर और संसदीय स्तर पर प्रतिनिधि मण्डल मेजे गए थे। जिन लोगों को बाहर से बुलाया गया उन्हें कैम्पों में ले जाकर शरणाधियों की हालत दिखलाई गई कि वे किस दयनीय हालत और आतंक के भय से यहां आ रहे हैं । जो लोग बाहर गये उन्हें यह काम दिया गया कि वे बहां की जनता तथा सरकार को बतलायें कि किस प्रकार से याहिया खांकी सेना वहां की जनता के ऊपर अत्याचार कर रही है, किस तरह से वहां पर मानव अधिकारों का हनन किया जा रहा है और किस तरह से मनध्य मदांध होकर इतना नीचा

[पं० भवानी प्रसाद तिवारी]

जासकता है तथा अत्याचार कर सकता है। इन सब बातों को उघाड़ा गया और जाहिर है कि हर एक ने अपना कार्य अच्छी तरह से किया।

जैसे किसी बात पर चोट करनी होती है और जैसे लोहे को घन से पीटा जाता है तो उस पर एक एक चोट करते हैं और 99 चोटों पर वह लोहा टूट जाता है, तो हम जो 99 बाली चोट है केबल उसकी ही प्रशंसा नहीं करते बल्कि जो विचारवान हैं वे सोचते हैं कि इसके पहिले जितनी चोटें हुई वे सब काम आई और 99 बाली चोट पर काम हुआ । इसलिए हम देखते हैं कि हमारी सरकार ने साफ तौर पर याहिया खां के अत्याचारों का परदा दुनिया के सामने खोल दिया है ।

श्वी निरंजन वर्मा (मध्य प्रदेश): क्या आप शिश्यपाल की 99 गालियों पर विश्वास करते हैं ?

पंडित भवानी प्रसाद तिवारी : मैने गाली की बात नहीं कही, चोट की बात कही । लोहे के ऊपर तो घन की चोट ही पड़ती है और इसमें गाली का सवाल नहीं है ।

श्री निरंजन वर्मा: गाली भी मानसिक चोट होती है।

पंडित भवानी प्रसाद तिवारी : वह मैं आप पर नहीं डालूंगा और न मेरी आदत है । आपको ऐसा लगेगा कि आप पर कोई चोट नहीं हुई । मैं तो अपना पक्ष कहता हूं । तो मैं यह कह रहा था कि इसके बाद रूस और भारत की जो मैंती संधि हुई उससे एक चित्र उभरा और हमारे सम्बन्ध में जो बातें कही जाती थीं उनका बचाव हुआ और सारी दुनिया ने इसका महत्व स्वीकार किया । मै एक उदाहरण देता हूं । हम लोग जब इसी सिल-सिळे में पोलैंड में थे तो वहां के फारेन मिनिस्टर से बातचीत करते हुए भारत-रूस मैंती संधि का प्रसंग आया । प्रश्न छिड़ा कि एक आलोचना इसकी यह भी है कि यह बे-बराबरो की संधि है, छोटे-बड़े की संधि है । उन्होंने तुरन्त जवाब दिया कि हम लोग ऐसा नहीं समझते । पछा गया कि आप क्या समझते हैं ? उन्होंने कहा कि हम ऐसा समझते हैं कि संधि की जितनी आवश्यकता भारत को थी उतनी ही आवश्यकत। इस संधिकी रूस को थी। इस तरह से इस संधि के बाद आपने देखा कि इसके परिणामस्वरूप जो अन्य मुलाकातें और भेटें हई, जो ब्रेझनेव का फ्रांस में जाना हआ और संयुक्त वक्तव्य निकला, जो मार्शल टीटो के दौरे जहां तहां हुए उससे न केवल योरोप में बल्कि सारे विक्व में एक वातावरण बना। अमरीका के देशों में भी लोग आए गए और बहां के लोगों ने भी बात समझी। आज का ही समाचार-पत्र यह कहता है कि लन्दन से निकलने वाले समाचारपवों में सम्पादकीय रूप में यह कहा गया, डेली टेलीग्राफ में यह कहा गया है कि अब तो विश्व का जनमत बंगला देश की समस्या के सम्बन्ध में जैसा भारत का दृष्टिकोण है उसके अनुसार हो गया है और इस बात को पाकिस्तान के तानागाह को समझना चाहिए। मैं इस बात को यहीं खत्म करता हं यह कह कर कि पर्दा जो डालना चाहते थे तानाशाह वह इस तरह से उघाड़ा गया। वह न उघडता तो जो खुन किया गया है, जो अत्याचार किया गया है उस पर पर्दा पडा रहता और जिन लोगों ने, जिन राष्ट्रों ने इस खुन में हिस्सा लिया है उनका नाम भी सामने आया है क्योंकि मैं मानता हं कि जिन्होंने हथियार दिए हैं उनके हाथ भी खुन से रंगे हुए हैं क्योंकि उन हथियारों से बंगला देश के निरपराध और और निरस्त्र लोग मारे गए हैं।

इसके साथ ही जो भारत को अपना कर्तव्य पालन करना था-मैं यह जोर देकर कहना चाहता हूं-वह भारत ने पालन किये।, जैसे नैतिक सहायता । हम जानते हैं कि बंगला देश के लोगों की लड़ाई प्रजातांतिक लड़ाई है, हक की लड़ाई है, अधिकारों की लड़ाई है, हमने साफ कहा कि हम उनके साथ हैं न केवल सिद्धान्ततः बल्कि भौतिक सहायता जो की जा सकती है वह भी भारत ने इस अवसर पर की । एक करोड़ शरणार्थियों का बोझ लेना आर्थिक सहायता नहीं तो क्या है ? हमने न केवल आर्थिक सहायता दी बल्कि और लोगों से जुटाई । साथ ही मैं यह कहना चाहता हं कि इसमें जो योगदान

है उसके सामने इस बोझ का इतना ज्यादा जिक हो जाता है कि उसमें बंगला देश के लोगों के बलिदान ही लोग भल जाते हैं। उनके बलिदान की सुलनामें अगर हम थोड़ा बहत 5 पैसे का टिकट ज्यादा देने लगे हैं या अन्य टैक्स ज्यादा देने लगे हैं तो क्या ज्यादा योगदान है ? मैं तो चाहंगा कि उनकी अधिक से अधिक मौतिक सहायता की जाये। मैं तो कहता हं कि मेरे विचार में हम सैनिक सहायता भी कर रहे हैं । जिस प्रकार से सेना का कतंव्य अपने देश की रक्षा करना है उसी प्रकार से यदि सेना या सुरक्षा दल एक करोड शर-णार्थियों की रक्षा में भी प्रवृत्त हो और उनके बलि-दान के साथ स्वयं भी जब भारतीय सैनिक हताहत हो रहा हो तो वह सैनिक सहायता नहीं तो और कौन सी सहायता है ? हमें तो ऐसा लगता है कि इस कारण से जो आज राजनैतिक और कुटनीतिक दबाव तमाम दुनिया से याहिया खाँ पर पडा है, ऐसी लोग कल्पना कर रहे हैं कि शायद उस दबाव में बह आ जाये। परन्तु जैसा कि एक तानाझाह का स्वभाब होता है, जैसा कि एक मदांधता का स्वभाव होता है हो सकता है कि यह अपने थोथे अभिमान में कदाचित मुजीबूर्रहमान को गिरफ्तारी से न छोडे और अवामी छीग और बंगला देश के प्रतिनिधियों से जो बातचीत करनी चाहिये बह बातचीत न करे तब जो कुछ होने वाला है वह सामने है और उसका नक्शा सामने आने लगा है। जिस तरह से घबड़ा कर पाक ने किसी वक्त काश्मीर पर हमला किया था. हमें यह सोचना चाहिये कि ऐसी स्थिति में इसके सिवा उसके सामने और कोई चारा रहने वाला नहीं है कि घबडा कर वह हमला करे। परन्त उसका जवाब देने के लिए हम तैयार हैं और इस वक्त हम 1965 से अच्छा जवाब देंगे क्योंकि इसके लिए हमारी तैयारी है. हमारी जनता की तैयारी है. सेना की तैयारी है, ऐसा हमारा विश्वास है । धन्यवाद ।

Re measures for return

श्री पीताम्बर दास (उत्तर प्रदेश): आदरणीय उपसभापति जी, बंगला देश का सवाल है यह बहुत दिनों से हमारे लिये परेशानी का कारण बना हुआ है और वह इसलिये कि सत्तारूड दल जब भी मौका लगता है तभी इस छड़ी का इस्तेमाल हमें पीटने के लिये करने लगता है । अभी कल ही इस सदन में इसी प्रश्न को लेकर हम से विद्या चरण की घुक्ल नाराज़ हो गये और बाहर तो मंच पर सभी की नाराज़गी हमारे ऊपर है।

''गुनेहगारो में शामिल हैं, गुनाहों से नहीं वाकिफ । सजा को जानते हैं हम, खुदा जाने खता क्या है।''

हम केवल समय समय पर उन सब बादों की पुलि के लिये तकाजा करते हैं जो सरकार ने इस सदन में किए हैं और प्रधान मंत्री जी बाहर मंच पर करती रही हैं । यह हमारा कर्तव्य भी है और अधिकार भी है : क्योंकि हम विपक्षी दल के लोग हैं. सरकार की हां में हां मिलाने वाले लोग हम नहीं हैं। अगर हम चौकल्लेपन के साथ सरकार को जाग्रत न रखें. सरकार को समय समय पर उन वादों की याद न दिलाते रहें तो हम अपने कर्तव्य के न पालन करने के दोयी ठहराये जा सकते हैं। इसी सदन में 31 मार्च को हमने सर्वसम्मति से एक प्रस्ताव पास किया था। आज तक उस प्रस्ताव की पुलि की ओर कोई कदम बढते दिखाई नहीं दे रहे हैं। हम समाधान कर लेते हैं कि हमारे मंत्रियों ने विदेशों के दौरे किये । अभी प्रधान मंत्री जी भी विदेशों का दौरा करने के लिए गई थीं। बहत जोरदार स्वागत हुआ है उनका। पं० जवाहर-लाल मेहरू ने एक बार कहा था :

"I am respected in outside countries because I am the Prime Minister of a great nation."

हमार। जो भी प्रधान मंत्री होगा उसका शानदार स्वागत होगा ही। उस स्वागत से दूसरे देशों की हमारी समस्या के बारे में क्या धारणा बन गई यह अंदाज नहीं लगाना चाहिये। जब हमारे राष्ट्रपति सीलोन गये थे तो वहां जितना जोरदार स्वागत उनका हुआ था उस स्वागत के अनुरूंप वहां से वापस चलती ही जो सीलोन सर-कार का स्टेटमेंट आया है बंगला देश के बारे में वह नहीं था। उस स्वागत से बडी-बडी आणाये बंध

[श्री पीताम्बर दास]

गई थीं, किन्तु अगले ही दिन सीलोन सरकार ने अपने वक्तव्य में कहा कि "ह integrity of Pakistan स्वीकार करते हैं और solution within the framework o'.' Pakistan

Smaller things please smaller minds, but this

बातों से हमको प्रसन्न नहीं होना चाहिए । मैंने अभी भाषण सुना, हमारे साथी पंडित जी बोल रहे थे । उनका कहना है कि संसार में भारत-वर्ष का दृष्टिकोण जो कि उसको मान्यता मिली है । मैं यह समझना चाहता हूं कि वह दृष्टिकोण भारत सरकार का कौन सा है जिसे मान्यता मिली है ।

पंडित भवानी प्रसाद तिवारी: यह दृष्टिकोण कि राजनीतिक समाधान हो और वहां पर मुजीबुर्रहमान और अवामी लीग के लोगों से याहिया खान मिल कर फैसला करें। यह दृष्टिकोण है।

श्री पीलाम्बर दास : मैं आपसे पूछता हूं कि क्या यही हमारी मान्यता है ? इस सरकार के दिये हुए वक्तव्यों की ओर मैं आपका घ्यान आकर्षित करना चाहता हूं । बहुत सी चीजें ऐसी हैं कि जिनको हम समझ नहीं पाते ।

> "इन बातों का मतलब क्या समझूं, आसान भी है दुक्वार भी है । होठों में हंसी माथे में शिकन, इकरार भी है इन्कार भी है ॥''

मैं पूछना चाहता हूं कि आखिर हमारा दृष्टि-कोण क्या है? एक तो हमारा दृष्टिकोण स्पष्ट होता है उस प्रस्ताव से जो हमने 31 तारीख को पास किया था स्वतंत्रता का, हमारे कदम बढ़े क्या उसकी पूर्ति की ओर?

पंडित भवानी प्रसाद तिवारी : यदि यह प्रश्न मुझसे पूछा गया है तो मैं अदब से अर्ज करना चाहता हूं कि मै इस सम्बन्ध में भी अपने भाषण में यह कह चुका हूं कि नैतिक भी और भातिक भी और सैनिक भी सहायता की ओर हम अग्रसर हए हैं।

श्री पीताम्बर दास : वैसे तो की रवों की सभा में भी द्रोणाचार्य और भीष्म पितामह थे, लेकिन ठीक समय पर वे चप्पी साध कर बैठ जाते थे । इसलिए आपके अपने दष्टिकोण से हमको कोई ज्यादा मदद नहीं मिलती । मैं तो भारत सरकार के दष्टिकोण को समझना चाहता हं। सरकार ने रूस के साथ संधि की। हम उसमें छिपे राज को नहीं जानते, लेकिन संधि के बाद जो संयुक्त विज्ञप्ति प्रकाशित हई है, यानी ज्वायंट कम्यनिक (Joint Communique) जो प्रकाशित हुआ है ग्रोमिको साहब के और हमारे विदेश मन्त्री के हस्ताक्षर से, जरा उसकी शब्दावलि से अंदाजा लगाइये। उसमें दो देशों की चर्चाकी गयी है। एक तो साउथ वियतनाम की और दूसरे ईस्ट बंगाल की । साउथ वियतनाम के सम्बन्ध में किस शब्दावलि का प्रयोग हुआ है उसका जरा मुलाहिजा फरमाइये। "Settlement' शब्द का प्रयोग हुआ है जो हमेशा दो पार्टीज की रजामन्दी से होता ⁷-point proposal of the Provisional

Revolutionary Government of South Vietnam" इस शब्दावलि का प्रयोग हुआ है । अब जरा इसके मुकावले में जिस शब्दावलि का प्रयोग बंगला देश के बारे में किया गया है उसको देखिये । उसमें शब्द प्रयोग किया गया है सोल्यूशन का । सोल्यूशन ऊपर से लादा जा सकता है, उसके लिए पार्टियों की रज़ामन्दी की ज़रूरत नहीं । साउथ वियतनाम के बारे में 'सेटिलमेंट' की बात है जो बिना 'And we

welcome the 7-point proposal of the Provisional Revolutionary Government of और बंगला देश के बारे में किसी 53-Point Proposal" (श्रि प्वायंट प्रोपोजल) का जिक्र नहीं है जब कि उस समय तक जो बंगलां देश के प्राइम मिनिस्टर थे ताजुद्दीन अहमद, उनकी प्राविजनल गवर्न मेंट बन चुकी थी। ताजुद्दीन साहब ने साफ कह दिया था कि समझौता केवल तीन शतों पर हो सकता है। एक तो यह कि शेख मुजीबुर्रहमान को तुरन्त रिहा किया जाये, दूसरे यह कि बंगला देश की स्वाधीनता के अधिकार को स्वीकार किया जाये और तीसरे यह कि जितनी हमारी क्षति हुई है उसकी पूर्ति की जाये। उस समय बंगला देश की जो सरकार थी उसके प्रधान मंत्री श्री ताजुद्दीन साहब के यह बयान थे और वह प्रीबिजनल सरकार बहां चल रही थी, लेकिन कोई जिब्रा उसका कम्यनीक में नहीं है और दुसरी

"7-poim proposal of the Provisional Revolutionary Government of South Vietnam." "A solution in the interest of (he em in: people of Pakistan", not Bangla Desh,

दृष्टिकोण है भारत सरकार का संयुक्त विज्ञप्ति के अनुसार ।

अच्छा साहव, अब इनका एक और दुष्टि-कोण देखिये। प्राइम मिनिस्टर, साहिबा ने कहा था कि हम शरणाधियों को वापिस मेज देना चाहते हैं और इनकी छः महीने के अन्दर वापसी हो जायेगी और उस हालत में होगी जब कि वह अपने मन में यह भी महसूस करेंगे कि हम महफज रहेंगे, शारीरिक दुष्टि से भी, सम्पत्ति की दुष्टि से भी और मान-सम्मान की दुष्टि से भी। छः महीने की बात का इसलिये भी महत्व है कि जो बजट पेश किया गया था उसमें भी प्राविजन छः महीने के लिये ही किया गया है। जो शरणार्थी आये उनके लिये रुपये को व्यवस्था छ: महीने के लिये ही की गई थी। उसमें कोई कमी-बढतीकी जातीतों मैं समझ लेता कि यह छः महीने की बात ठीक नहीं थी। अब प्रधान मंत्री साहिबा कहती हैं कि मैंने तो कभी छः महीने की बात नहीं कही। इससे मुझे आश्चर्य नहीं हुआ क्योंकि आज भी दिल्ली की दीवालों के ऊपर यह पोस्टर मौजूद है कि "वे कहते हैं इग्दिरा हटाओ और इन्दिरा जी कहती हैं गरीबी हटाओं", किन्त प्रधान मंत्री जी ने कहा कि मैंने कभी नहीं कहा गरीबी हटाओं । तो इकरार और इनकार ऐसा है।हर दृष्टि से भी जरा विचार कोजिये कि भारत सरकार का दुष्टिकोण क्या है। कितना अनिश्चित है ।

तीसरी बात आप यह देखिये कि प्रधान मंती जो ने इस सदन में और उस सदन में कई बार यह कहा है: "Any solution which is not acceptable to the Awami League or the elected leaders of 'Bangla Desli will not be acceptable to us."

और हमारे बैदेशिक मंत्री साहब क्या फरमाते हैं णिमला में। प्रधान मंत्री ने जो कहा कि उनको क्या चीज एक्सेप्टेबिल होगी इस चीज का अंदाजा ताजुद्दीन साहब की उन तीन गतों से लगता है। अगर हमें बही चीज स्वीकार करनी है जो कि बंगला देश के अवामी लीग के नेताओं को स्वीकार होगी तब तो वह तीन चीजें चाहते हैं। Nothing short oj' independence. यह अक्ल में भी जाती है वात । उपसभापति महोदय, जलियांवाला बाग का कांड हुआ, उसमें गोली चली, लोग मारे गये, लेकिन किसी महिला के मान-अपमान का प्रश्न नहीं था, किसी के साथ कोई बलात्कार नहीं हआ, कोई खुल कर के जेनोसाइड भी नहीं हुआ लेकिन फिर भी वह घटना ऐसी थी कि अन्त तक हम उसे नहीं भूल सके। जब जब अंग्रेजों के साथ संधि करने की बात हुई तो जलियांबाला-वाग-कांड की लाशें हमारे बीच आकर खड़ी हो गई। हम कैसे आवा करते हैं कि बंगला देश वाले जब यहिया खां के साथ वातें करने के लिये बैठेंगे तो इन दोनों के बीच में वो सारे अत्याचार नहीं आकर खडे हो जायेंगे जिनकी चर्चा करना मेरे लिये वेकार है, रोज हम अखवारों में पढते हैं। एक कल्ले आम ही नहीं तो महिलाओं के मान-अपमान का प्रब्त है। वह चीजें क्या उनके बीच में नहीं आयेंगी ? उन लोगों के बीच में यह लाशों का पहाड़ और लोह का महासागर, आकर खडा हो जायेगा जो उन्हें साथ रहने नहीं दे सकता । और फिर जो यह शरणार्थी लोग हैं बह कहते हैं कि जब हम 56 प्रतिशत थे बंगला देश में तब तो हमारे ऊपर यहिया खाने इतने जूल्म ढाये हैं। अब तो एक करोड़ लोग यहां आ गये और करीब करीव इतने ही लोग मारे गये तो अब हमारी जनसंख्या 2 करोड़ कम हो गई है, 13 करोड में से 2 करोड हम कम हो गये तो 11 करोड में से हमारा अब कम अनुपात है। जब 56 प्रतिशत होने पर हमारे ऊपर इतना जुल्म ढाया गया तो जब हमारी संख्या कम हो गई तो क्या वह जल्म ढाने से वाज आ जायेंगे, ऐसी स्थिति में उन

[श्री पीताम्बर दास]

जुल्मों के कम होने की कोई सम्भावना नहीं है, तो फिर क्या यह शरणार्थी यहां से यह आश्वस्ति छेकर जा सकते हैं कि उनके जानमाल और इज्ज़त आवरू की रक्षा होगी ? किसी भी अक्ल-मन्द आदमी को इस बात का यकीन नहीं हो सकता कि कोई भी समझौता "विदिन दि फ्रेम-वर्क आफ पाकिस्तान" बंगला देश के नेताओं को मान्य होगा, फिर भी हमारे वैदेशिक मंत्री "any solution

even within the framework of Pakistan." बाद में उसका काट्रेडिक्शन आया है।

THE MINISTER OF EXTERNAL AF-FAIRS (SARDAR SWARAN SINGH): It is absolutely wrong. 1 have placed a copy of m\ speei h there. !t is a printed thing. You can glance through it.

श्री पीताम्बर दास : मै तो खुद ही कह रहा हूं कि उसका कांट्रेडिक्शन आया है । 1 am not trying to be unfair to you. उस समय शिमला में यह बात कही गई उसके बाद में कांट्रेडिक्शन आया है ।

SAKDAK SWARAN SINGH No, no. ! never said that. It was a wrong report audit was clarified as soon as it came to my notice. There is no question of contradiction because contradiction will be when something is said and then contradicted. Here I never said it.

SHRI HTAMIU I< DAS: Then it is denial. We ate used to denials. Jt is nothing new.

SARDAR SWARAN SINGH : If you arc used to denials, you should accept the denial.

SHRI PITAMBER DAS : I am accepting it.

एक पार्खियामेंटरी एटिकेट भी है कि जिस आदमी के सम्बन्ध में कोई स्टेटमेंट एलेज किया जाता है, अगर वह कह दे यह स्टेटमेंट नहीं दिया तो उसको स्वीकार करना पड़ता है। आई एक्सेप्ट इट, मैं उसको डिस्प्यूट नहीं करता हूं क्योंकि पार्लियामेन्ट्री एटिकेट है—आई एम एज बाउन्ड बाई इट एज यू आर । इसलिए, मैं उसे स्वीकार करता हूं। कई बार ऐसी बातें होती हैं कि जिसमें अगर कोई आदमी रीज़न से चलता है तो उसे स्वीकार नहीं करना चाहिए लेकिन यदि व्यक्ति विशेष मना करता है तो उसके प्रति आदर के कारण यह समझते हुये भी कि स्वीकार नहीं करना चाहिए, स्वीकार करना पड़ता है। मैं स्वीकार करता हूं, इसमें कोई दिवकत की बात नहीं है। तो मैं यह कह रहा था...

THE NICE-CHAIRMAN SHRI A. D. MANI) : You have made good points. I would request you to conclude in another 3 minutes.

SHRI PITAMBER DAS : 1 am winding up in hardly about 3-4 minutes. 1 am not in the habit of taking more time than the Chair voluntarily allows me.

तो मैंने अभी आपके सामने ये वातें सरकारी दृष्टिकोण के बारे में रखीं। मैं फिर एक बार दोहराना चाहता हूं कि अगर हम लोग यह समझते हैं कि ये शरणार्थी लोग वापस चले जाएंगे, विना बंगला देशा की आजादी के तो यह हमारी भूल है। इसलिए, अब सीधी-सीधी बात यह है कि वंगला देश को आजादी कैसे प्राप्त हो ?

इस प्रस्ताव के अन्दर सुरक्षा और सम्मान-पूर्वक लौटने की बात तो कही गई है, लेकिन बह प्रभावी उपाय क्या हो सकता है, वह नहीं कहा गया। उस सम्बन्ध में मैं यह निवेदन करना चाहता हूं कि जिस परिस्थिति में हम हैं उसमें केवल एक ही उपाय हो सकता है कि हम बंगला देश की सरकार को जल्द से जल्द मान्यता प्रदान कर दें। जैसे ही हमने उसको मान्यता प्रदान की, तो उसके कुछ परिणाम तो होंगे ही। उन परिणामों का सामना करने के लिए हमको तैयार रहना चाहिए, अगर हम चाहते हैं कि हमारे यहां आए हुए जरणार्थी लोग सम्मान-पूर्वक वापस चले जाएं।

श्रीमन्, हम बार-वार यह वात सुनते हैं कि साहब, जिस समय हमारे ऊपर पाकिस्तान हमला करेगा तव हम उस हमले का जवाब देंगे। उस हमले की परिभाषा क्या है? कोई भी देश जो

दूमरे के ऊपर आजकल हमला करता है वह एक टोटल बार कहलाती है, और वह हमला इनना ही नहीं कि केवल कुछ गोलियां चल गई, वह हमला इसलिए होता है कि ज्ञत्र देश की सारी व्यवस्था अस्तव्यस्त हो जाये, आर्थिक व्यवस्था भी, सामाजिक व्यवस्था भी, शान्ति और सुरक्षा की व्यवस्था भी, ये सारी की सारी अस्तव्यस्त कर दी जाये। आज जो 1 करोड शरणार्थी हमारे देश में मौजूद हैं उनके कारण साधारणतः सारे देश में और विशेषतः उस क्षेत्र में जिसमें वे हैं, आर्थिक अस्तव्यस्तता है. सामाजिक अस्तव्यस्तता है, सोजल टेन्चन्स हैं, और ला एण्ड आर्डर की सिचएशन खराब हो चकी है। हमारे देश के अन्दर सैबोटयर्स आये हए हैं, इसको सरकार भी स्वीकार करती है। तो आज यह स्थिति हो गई है कि पाकिस्तान को हमारे देश के ऊपर खुला आक्रमण करके जो उद्देश्य प्राप्त हो सकता है वह विना खुला आक्रमण किए प्राप्त कर लिया गया है। रही खले आक्रमण की बात, वह तो रोज रोज अखबारों में हम पढते है कि आज हमारे क्षेत्र में पाकिस्तान के हवाई जहाज घुस आए, हमारे सीमा क्षेत्र के भीतर सैनिक आकर गोलियां चला गए और आदमियों को मार डाला, गांवों को तहस नहस कर दिया। अगर यह सरासर आक्रमण नहीं है तो क्या है? हां, एक बात जरूर है कि भारतवर्ष अपनी सहनगीलता के We never hit, but when

we hit bark, we hit hards. (7»M *Ml rings.)* तो मैं केवल यह पूछना चाहता हूं कि क्या हमारे धैयं की, हमारे सहनगीलता की आखिर कहीं पराकाष्ठा भी होगी ? हम हिट बैक करने की स्थिति में किस वक्त आएंगे ? इसका हम बिलकुल स्पष्टीकरण चाहते हैं । हम वह फेजियालाजी नहीं चाहते हैं कि "as need be", when time comes. वह क्या पटिकुलर कंडिशन्स और होने वाली हैं कि जिनसे हम समझेंगे कि यह आक्र मण हो गया है ? श्रीमन, इन शब्दों के साथ मैं इस प्रस्ताव का, जिस हद तक भी यह जाता है, अनुमोदन करता हूं । SHRIR. T. PARTHAS.YRAT11Y (Tamil Nadu) : Mr. Vice-Chairman, I rise to support the Resolution so ably moved and handled by the mover, Shri 1). I). Puri, who has given a complete factual analysis of the Bangla Desh situation.

Sir, I wish urn to add to any of the facta that he has given, but perhaps to make a few submissions 10 ihe hon. House in'the form of an objective analysis.

Sir. what has happened in Bangla Desh from the month of March and till today is the saddest chapter in die history of ibis sub-continent of India and Pakistan and litis has happened not due to the volition of the people of Manila IVsh, but due 10 the primitive, uncivilised and brutal attack by the Pakistani military rulers. Sir, this has put India, which was obliged to receive one crore of refugees from Bangla De h in a very embarrassing, difficult and delicate position. After all, there is something known as human relationship and we could not prevent them from coming in, because it is an open border ol over a thousand mile in the 1'asi and we could not send them also back, because ihey would lie butchered by the military rulers of Pakistan. In thatmanner. Sir. I think we should make an objective analysis. Sir, to the Government of India headed by Mrs. Indira Gandhi this is a test of time as also a test cf events. Let us contribute to face the situation that has got to be handled in a veiy difficult and del.cate manner and Mrs. Gandhi and her Government are handling il in the proper manner in try humble opinion, Sir.

Sir, may 1 -ay thai From the way in which Mrs. Gandhi and the Government of India have practised restraint in dealing with the Bangla Pesh situation and in handling the problems of refugees . history will note that she has done it as a result of political wisdom and good human relations that normally any civilised government is expected to extend to the suffering sections of mankind ? Sir, may I also say respectfully on this occasion that the manner in which Mrs. Gandhi has handled this problem has raised her stature not only as the accredited leader of this nation, but as one of the greatest leaders of the world today? Sir, the magnitude of the problem :>f refugees and the problem of Bangla Desh lias ma been appreciated or understood by some

[Sbri R. T. Paribasralhy.]

here and by many abroad and that Was the reason why the Prime Minister had to go abroad with the message as a true democrat and to tell the world leaders as to what exactly the position is ami how India is placed in a tight corner because ol the influx of the refugees and how India is trying to help, solve the problem without resorting to military means. That is why, Sir. 1 would like to say that when sunnpeople thoughtlessly accuse the Government of India and Mrs. Gandhi that they should have invaded Bangla Desh and should have extended all military help to the Mukti Baliini as a result of which the Pakistani military rulers could be cleared from Bangla Desh, they do not quite appreciate that one cardinal that will clinch the issue. factor Their argument is that if they had done thai, we would not have had this one (ion- of refugees in India. Sir. may 1 tell those critics who argue in that fashion that according to the accepted international conventions, if a territory is conquered, ii is the primary duty of the conqueror to feed the population of thai conquered territory *i* Sir, if we had invaded Bangla Desh in March or April last, instead of feeding one crores. ot people today it would have fallen on our shoulders, 1 mean, the responsibility of feeding the 71 cror of peeple of Bangla Desh It is this position in which out Government would have been placed. I would very respectfully argue thai that was one of the reasons why the Government of India did not want to taki military action in the month of March or April with reference to Bangla Desh. Sir, the restraint practised by Mis. Gandhi and her Government will go down in lie records ol' history as a remarkable act of political wisdom and acumen. 1 would like the hon. House to consider the world opinion. If we had taken military action in Bangla Desh, certainly the friendliest of countries and our own friends in the international sphere would have branded us as aggressor. Today, what has happened is-thanks to the efforts of Our emissaries abroad, thanks to the leadership which Mrs. Gandhi has given in taking this message in the President of the the President of German United Stales, Democratic Republic, the President of France and many other countries-the work! opinion is in her favour, in our country's favour, and they are today very much on our She has established clearly m I he side. in international sphere that Pakistan was the wrong and India was not in the wrong. And that is a very big thing to achieve. Sir, nun I

n pectfully say that a widespread international gain for India is better than a positive political gain in a narrow Held .'

Sir. there is also one other aspecl, which I do not want to deal with ai length, and that is known as military preparedness. We are prepared to meet any eventuality. Ever since the Chinese aggression on India, and the Pakistani essibn in 1963, we are fully prepared to defend die security and integrity of our motherland. Bui in theeveni of our having gone into Bangla Desh. taking military action, we should also see that our supplies, particularly oil supplies, are secure and wellfounded. We must be sure of our oil supplies, because one of IIn countries which has the mosi friendly relations with Pakistan-Iran -supplies us the maximum quantity of oil. Today, with the lapse of ti or 7 months, India has made her position absolutely sound with reference to Defence supplies, and now we are in a position, if i(need lie, rtol only to leach a lesson lo Pakistan on (lie borders, b»t, if necessary, as our Defence Minister said, we are prepared to carry the war inside Pakistani territory, to see that they are put on good behaviour. It was very rightly said by the hon. mover of the motion that, if need be, we will teach them a in their own coin. Certainly we are going to do that. Anil what the time shall be the House should not prescribe to the Government. The Government has been handling the position very well and very ably and I would only like to add, Sir, thai the Prime Minister as the head of Government, will definitely give the right lead at the appropriate time if the inevitable should come, namely the war. We will noi hesitate to strike^vat our enemy.

Then- is al.o one other point which many of my friends here have been raising since the

month of March or April; that Bangla Desh should fie recognized. Sir. in internationalparlance if we recognize Bangla Desh, naturallythis will constitute an act of belligerency, andthai cannot be disputed Themoon HI we recognize by anybody. Bangla Desh, we wouldbe at war with Pakistan. And, all said anddone, considering the influx from March tillNovember, we have realised in what positioni '!" :: ad in what position we are todaywith reference to the international publicopinion. And I am afraid that the critics willfeel thai what ihei have laid wan wrong and

what the Government have dour is perfectly right.

Sir, there is only one other matter which T would like to refer, and that is the matter having been taken to the world forum. Today the world might not have come forward with the required financial help. But the moral support that the entire nations of the world-barring- one or (wo countries-have given to India with reference to the Bangla Desh issue, is something that has established the correctness of our stand and tlie falsification of Pakistan's case. Well, this is a very big thing in international sphere. Now, we are in a very firm position. If, in spite of it, ihe Pakistan: military rulers are going to play the trick with us, I can only say that our Army and Air Force are ready 10 meet the challenge at any lime, and once for all, Pakistan will be pounded and Bangla Desh will be in the hands of the Bangla Desh people and not an inch of Indian territory will go to Pakistan. 4 p. ni.

Our army is in full command and armed conflict will be our last resort. I hope Pakistani military rulers will know their game well and know the mind of the people also, They must also realise that we are one nation and our leader is a very great leader and that our people, irrespective of party affiliations, have given her massive support in the matter of defending the integrity of the soil. We will rise as one man under Mrs. Indira Gandhi to teach a good lesson to Pakistan by which we will be able to solve the Bangla Desh problem once for all.

श्री राजनारायण (उत्तर प्रदेश): श्री पुरी जी ने जो संकल्प प्रस्तुत किया है वास्तव में इसे संकल्प नहीं कहा जाना चाहिये । यह कुसंकरूप है। यह अनिश्चित है। यह सत्य और असत्य का समन्वय है, वस्तुस्थिति पर पर्दा डालता है और सरकार के पापों और कलंकों को छिपाता है और इस सदन की मर्यादा को भंग करता है।

मैं चाहता हूं कि श्री देव दत्त पुरी महोदय अपने इस संकल्प को वापस लें और इसकी जगह पर यह संकल्प रखें :

> "यह सदन भारत सरकार की घोर भत्सँबा करता है कि उसने बंगला

मैं चाहता हूं कि सद्बुद्धि उपजे और इस प्रस्ताव की जगह पर हमने जो प्रस्ताव प्रस्तुत किया है उसी पर विचार किया जाये। उसके आगे यह जोड़ा जाये:

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''यह सदन मांग करता है कि अग्ज इस सदन के उठते उठते भारत की सरकार तत्काल वंगला देश को मान्यता दे और उनको जितनी आवश्यकता हो, अपनी आजादी की सुरक्षा के लिए जिस प्रकार की आवश्यकता हो सवकी पूर्ति करे चाहे उसकी जो भी कीमत चुकानी हो।''

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अगर यह प्रस्ताव हो तब तो इससे भारत की सीमा, भारत का सम्मान और भारत की स्वा-धीमता की सुरक्षा हो सकती है और अगर केवल शब्दों के साथ खेल करना है तो पुरी जी का प्रस्ताव अपनी जगह पर वेमतल्व और निरर्थक है।

श्रीमन्, मैं भाननीय स्वर्ण सिंह जी को कुछ कहना नहीं चाहता। ये बेचारे दया के पात्र हैं, क्रोध के नहीं। इनकी जो सीमा है उस सीमा में यह अपना काम कर रहे हैं। अगर कहीं चोट मारनी है तो वह चोट मारनी चाहिए प्रधान मन्त्री पर, जिसने सारे देश के मम्मान, सारे देश की मर्यादा, सारे देश का गौरव और सारे देश की जनता की गरिमा को नष्ट कर दिया है।

ओ शीलभद्र याजी : वेकार क्या बोलते हो ?

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श्री राजनारायणः श्रीमन, भारत की सरकार ने बंगला देश के साथ गददारी की है, भारत की सरकार ने बंगला देश के साथ धोखा किया है. भारत की सरकार अगर अपने वायदों के प्रति वफादार रही होती तो अब तक बंगला देश पाकिस्तानी हमले से मुक्त हो गया होता। वहां से पाकिस्तान पलटनें भगा दी गई होतीं और एक शरणार्थी भी वहां से यहां नहीं आया होता । मैं परे ब्यौरे में नहीं जाऊंगा। उसमें तो बडा समय लगेगा, मगर में कुछ तारीख में अवश्य जाना चाहता हं आप की इजाजत से देखा जाये, पहली मार्च से बंगाल का आंदोलन चल रहा है। 3 मार्च को असेम्वली की बैठक ढाका में होने वाली थी। याहिया खान पहली मार्च को ऐलान करते हैं कि अब असेम्बली की बैठक अनिश्चित काल के लिए स्थगित रहेगी। और उसके साथ ही मुक्ति आंदोलन का आरम्भ हुआ। स्कुल, कालेज, कचहरी, सब बंद । टिक्का खान जाते हैं फौजी गवर्नर बन कर। टिक्का को चीफ जज वहां के गवर्नर की शपथ नहीं दिलाता । 16 मार्च को याद करें स्वर्ण सिंह जी। 15 मार्च को 9 वजे स्वाधीन बंगला देश की घोषणा मूजीवूर्रहमान ने कर दी कि अब बंगला देश पाकिस्तान का अंग नहीं रहेगा । 15 मार्च को बंगला देश की स्वाधीनता की घोषणा हो गयी। 15 मार्च को बंगला देश स्वाधीन हो गया। भारतवर्षं के जो नागरिक, भारत की जो सरकार 15 मार्च के बाद बंगला देश को स्वाधीन नहीं मानते वह सरकार पाजी है, वह सरकार पापी है और वह सरकार जनतंत्र की अवहेलना करने वाली है।

अो महाबोर त्यागी (उत्तर प्रदेश): पाजी मत कहो।

श्री राजनारायण : आप मत बोलिए । अब 15 मार्च को 3 बजे याहिया खान के हाथ-पांव फूल जाते हैं । वे ढाका जाते हैं । वे वहां 15 मार्च को पहुंच जाते हैं और दस दिन तक पूरी बात करते हैं । 25 मार्च तक वह वहां खुद टिका है और उसके बाद क्या हुआ । इसमें वीच की बहुत सी बातों को मैं छोड़ रहा हं । तो वह वहां वायदा

करते हैं कि आजादी देंगे और आजादी की जगह पलटनें उतर जाती है नंगी-उसको देखते हए यह कितना मूर्धन्य और कितना नपुंसक प्रस्ताव है। इसमें लिखा है कि जो अभतपर्व नरसंहार के तुल्य है,यानी है नहीं। इसको पढ कर इतना क्रोध आया कि कहा नहीं जा सकता। इसमें है: 'याहिया णासन द्वारा बंगला देश के लोगों के साथ किये गये पैशाचिक अपराधों को, जो अभूत-पूर्वं नरसंहार के तुल्य हैं', यानी अभूतपूर्व नर-संहार के समान हैं, अभूतपूर्व नरसंहार नहीं हैं। इस प्रस्ताव को यहां पर तो फाड कर फेंक देना चाहिए । | माननीय सदस्य ने इस समय प्रस्ताव की प्रति को फाड़ कर फेंक दिया।] सोशलिस्टिक पैटनं है, सोशलिस्ट नहीं हैं। क्या प्रस्ताब लिखते हैं। भाषा में प्रस्ताव बनाना भी नहीं आता। मैं कहना चाहता हं कि यह अभूतपूर्व नरमेध है । दुनिया में इससे बड़ा नरमेध कभी<u>े ह</u>आ नहीं, इतना बड़ा नरसंहार कभी हआ नहीं। यह उस के तूल्य नहीं है; समान नहीं है, यह नरमेध है और जो प्रस्ताव इस सदन में रखा जाये कि बह उसके तूल्य है, तो मैं समझ नहीं सकता कि इस तूल्य के मतलब क्या है। कहां से आ गया ऐसा प्रस्ताव।

श्री महावीर त्यागी : जो आप कह रहे हैं उस-का मतलब भी वही है ।

THE VICE-CHAIRMAN (SHRI A. D. MANI) : Mr. Tyagi, please do not interrupt him.

SHRI DEV DATT PURI : Sir, if I may explain this matter, it will remove a lot of misunderstanding. My resolution was in English and there has been an error of translation. 1 he original resolution says :

'Making note of the diabolical crimes committed by the Yahya regime on the people of Bangla Desh amounting to genocide..."

श्री महाबीर त्यागी : ट्रांसलेशन गलत नहीं है।

श्री राजनारायण : मैं तो हिन्दी में जो है उसे ही पढ रहा हूं। उसे पढ़ा जाये : SHRIDEV DATT PURI: And this is the original resolution 1 have submitted. I did not submit it in Hindi.

SHRI PITAMBER DAS : That is very categorical.

श्री राजनारायण : मैं हिन्दी का संकल्प पढ़ रहा हूं जिसमें लिखा है कि जो अभूतपूर्व नरसंहार के तुल्य हैं। अब हमारे पास जो हिन्दी का प्रस्ताव है मैं उसको ही प्रामाणिक मानता हूं। मैं अंग्रेज नहीं हूं, मुझको अंग्रेजी भाषा नहीं आती, अंग्रेजी वाले प्रस्ताव को मैं प्रामाणिक नहीं मानता। और 'एमाउंटिंग' का भी अर्थ लगाया जायेगा तो जो मैं थोड़ी जानकारी अंग्रेजी की रखता हूं उसके अनुसार मैं उसका अर्थ 'तुल्य' कर सकता हूं। 'एमाउंटिंग' के क्या माने है ? क्यों नहीं कहा जाता है कि जेनोसाइड है। 'देंट विल एमाउंट टू जेनोसाइड' के क्या मतलब !

श्री शीलभद्र याजी : अंग्रेजी समझ में आती है ?

श्री राजनारायणः तुमसे ज्यादा।

श्री शीलभद्र याजी : वेकार का बोलते हो ?

शी राजनारायण : अब में, श्रीमन, यह कहना चाहता हं कि देखा जाये कि हआ क्यों ! मैं उस विवरण में नहीं जाऊंगा कि कितना नरसंहार हआ। मैं समझता हूं कि इस सदन के सम्मानित सदस्यों ने 31 मार्च को इस माननीय सदन में जो ैप्रस्ताव पास किया उसमें 4 शब्द हैं — हादिक सहान्भृति, समर्थन का वचन, एकात्मतता और स्वाधीनता संग्राम की विजय। 4 शब्द हैं। क्या कोई सरकार, कोई देश, इस प्रस्ताय को पास करने के बाद उसे मान्यता नहीं देगा ? जिस सरकार ने इस प्रस्ताव को मान्यता नहीं दी उसने संसद् का उपहास किया, उसने संसद् का अपमान किया, उसने संसद् को पैरों तले रौंदा है। इस लिए मैं कहना चाहता हूं कि प्रधान मंत्री श्रीमती इन्दिरा नेहरू गांधी ने भारत के सम्मान के साथ खिल-वाड किया है। सर्वसम्मति से पास प्रस्ताव है। केवल संसद्में ही नहीं, उत्तर प्रदेश की विधान सभा ने,

बिहार की विधान सभा ने, पश्चिम बंगाल की विधान सभा ने, राजस्थान, हरियाणा, पंजाब की विधान सभा ने, सब ने मान्यता दी, हर प्रकार की इम्दाद दी, यह प्रस्ताव पास किया । जितनी सरकारी, अर्ध-सरकारी, गैर-सरकारी संस्थायें हैं सभी ने एकमत से प्रस्ताव पास किया है कि बंगला देश को तत्काल मान्यता दो, हर प्रकार की सहायता दो, जो भी कीमत चुकानी हो चुकावो । मगर भारत की सरकार आंख मिचौनी करती है ।

अब देखा जाये, हमको क्या कहा गया। नाम लेने की कोई जरूरत नहीं । सरकारी प्रवक्ताओं ने मूझको कहा—राजनारायण, तुम तो कहते हो मान्यता दो, मान्यता दो, अभी सरकार तो बनी नहीं, मान्यता किसको दी जाये । तब जब बंगला देश के प्रतिनिधियों से हमारी मुलाकात हुई, कलकत्ता गया, मैंने कहा कि तुम सरकार बनावो, सरकार क्यों नहीं बनाते ? तो 17 अप्रैल को सरकार बन गई। जब 17 अप्रैल को मुजीब नगर में आम वृक्ष के नीचे सरकार बन गई, 17 अप्रैल को तब भी मान्यता नहीं दी। हमने सरकार को कहा कि मान्यता दो । आज शर्म आती है, आज लज्जा आती है, आज वेणमीं हाथ जोड़ कर के प्रधान मन्त्री साहिबा के सामने पनाह मांग रही है । यहां 15 लाख लोग करल हुये हैं, मां, बहन, बेटी की इज्जत लुटी जा रही है, घर जलाया जा रहा है, बर्बादी हो रही है और प्रधान मंत्री साहिबा भारत-वर्ष के ज्ञानदार शिविर शिमला में विश्वाम कर रही हैं, दस दिन तक। राष्ट्रपति का भाषण पढा जाये। राष्ट्रपति ने हमारे एक सवाल के जवाब में सार्वजनिक भाषण दिया है-वंगला देश की मान्यता का सवाल हमारी सरकार के सम्मख प्रमुख रूप से विचाराधीन है, अंडर एक्टिव कंसी-डरेशन आफ माई गवनंमेंट, प्रधान मंत्री महोदया शिमला से लौट कर के आयेंगी तो बांगला देश की मान्यता का सवाल हल होगा। राष्ट्रपति जी को हमने कहा कि हे श्री वी० वी० गिरि जी, आप सास्को गये थे, इन्दिरा जी को चरण सिंह की सरकार को गिराना था, हवाई जहाज से कागच गया, बिना पढ़े आपने दस्तखात किया है, हवाई जहाज भेजो, आधे घंटे के अन्दर बुला लो. बंगला देश की मान्यता

[श्री राजनारायण]

का सवाल हल हो । प्रधान मंती महोदया आती हैं। मैं चाहता हूं कि सदन के सम्मानित सदस्य इसको हृदयंगम करें— नैनीताल में नौका-विहार करने आती एक तरफ हैं, श्री के० सी० पन्त, घर मन्त्री केन्द्र के, और एक तरफ हैं श्री बी० गोपाल रेड्डी और बीच में हैं भारत की प्रधान मन्त्री महोदया, नौका-विहार हो रहा है। भीमताल, नैनीताल में शिमला से लौटने के बाद ! यह है हमारी नैति-कता, यह है हमारी मानवीय बुद्धि, यह है हमारी हादिक सहानुभूति, यह है हमारी सहायता-समर्थन की प्रवृत्ति । शर्म आनी चाहिये, चुल्लू भर पानी में डब मरना चाहिये ।

श्री शील भद्र याजी: आपको कुछ भी शर्म है !

श्री राजनारायण : श्रीमन्, इसके बाद हुआ कि 9 तारीख को भख हड़ताल होगी हमारी। आ कर हमने यहां ऐलान किया। जयप्रकाश नारायण जी. संगठन कांग्रेस, बी० के० डी०, जन-संघ, रिपब्लिकन पार्टी, सभी ने हमें कहा कि जब हमने बंगला देश सम्मेलन बना लिया, एक राय के हो गये, तो आप अकेले एक्शन मतलो । हम मान गए। हमारे पास सरकारी प्रवक्ता का बयान है। हमसे कहा गया, तम बडे चालाक हो, आज इन्दिरा गांधी मान्यता देने जा रही हैं तो तमने भुख हड़ताल की जिससे उन्होंने ऐलान कर दिया तो श्रेय तुमको मिलेगा । मैं नहीं जानता था कि इन्दिरा जी मान्यता देने जा रही थीं या नहीं। मगर मझे ऐसा लगता था कि यह जो आठ-दस लाख लोग बाहर से बुलाए गये हैं, उनके सामने शायद प्रधान मंत्री घोषणा करके मान्यता देंगी। हमने कहा, भाई दिला दो मान्यता, अभी दिला दो । अगर मान्यता देनी है तो 9 अगस्त की क्रांति दिवस के दिन देना चाहिए । लेकिन वह दासता-दिवस में बदल दी गई।

रूस के साथ संधि के संबंध में एक मित्न बोले हैं—बौढिक परतंत्रता। ''रूस की संधि ने बचा लिया''—क्या बचा लिया ? भारत की गुलामो, भारत की दासता, भारत की स्वतंवता, स्वाधीनता। मैं निश्चित मत का हूं, इतिहास साक्षी होगा कि रूस के साथ जो संधि हुई उसमें ग्रोमिको-स्वर्ण सिंह वार्ता में बंगला देश की मान्यता के सवाल को टाल दिया। मैं नहीं चाहता कि भारत की सरकार किसी देश से संधि न करे। करे। मगर उसकी कसौटी क्या हो ? वही संधि हमारे लिए श्रेयस्कर होगी जो बंगला देश को मान्यता दिलाती हो और भारत की गरीबी और बेकारी को दूर करती हो। इसके अलावा अगर कोई भी संधि का स्वरूप है तो वह हमारे देश के लिए हितकर नहीं है। इस कसौटी पर जब मैं रूसी संधि को कसता हूं तो वह हमारे लिए मान्य नहीं है, मैं यह डंके की चोट पर कहता हूं।

श्रीमन्, देखा जाए। किसिंगर आए, 3 दिन रहे, भारत सरकार की जासुसी में । यह सरकार यह तो जानती है कि राजनारायण कहां जा रहे हैं, मगर किसिंगर के आने की, जाने की, इसको जानकारी नहीं। (Time bell rings.) कराची होकर पीकिंग चले गए और वाशिंगटन में खबर देते हैं निक्सन जाएगा और तब लोग जान पाए कि निक्सन, चाऊ-एन-लाई और माओ त्से तुंग से मुलाकात करेगा । तब रूस दवता है, कहता है कि अब आओ, आकर हमारे समझौते पर हस्ताक्षर करो । श्रीमन्, उसके बाद संधि हुई, दुनिया में इसकी प्रतिक्रिया हुई, हमारे देश में प्रतिक्रिया हई तब प्रधान मंत्री साहिबा कहती हैं कि अब मैं निक्सन से भी मिलने जाऊंगी, पश्चिमी राष्टों का भी दौरा करूंगी ताकि लोग यह न कहें कि हमने भारत की आजादी को रूस के हाथ में गिरवी कर दी। मैं पूछना चाहता हं स्वर्ण सिंह जी से कि भारत की प्रधान मंत्री निक्सन से मिलने क्यों गई ? भारत की प्रधान मंत्री महोदया ने निक्सन की दावत को ठोकर मारी थी और इसी सदन में हमने कहा था कि यह प्रधान मंत्री ने शानदार काम किया है, मगर जिसने ठोकर मारी निक्सन की दावत को, वही प्रधान मंता निक्सन से मिलने जाती हैं, थुक के चाटती हैं। क्यों गई वहां ? (Time boll rings.)

श्री राजनारायण : आप बीच में घंटी वजाकर न बोलें । तब मैं आप से कहना चाहता हूं कि हमें बतलाया जाय कि आज देश क्या चाहता हैं ?

श्रो पीताम्बर दास : मै राजनारायण जी से पूछना चाहता हूं कि थूक कर चाटना क्यों बुरा समझते हैं। अपना ही तो थूक चाटा, किशी दूसरे का तो नहीं चाटा ?

श्री राजनारायण: श्री पीताम्बर दास जी बुजुर्ग हैं और उन्होंने हमारी बात को गहराई से समझ लिया है और उसकी पुष्टि की है। अब बेहाया बनकर प्रधान मंती बेहायाई वातों को बुरा नहीं मानती, यही ये बोल रहे हैं।

अब मैं यह कह रहा हूं कि भारत की प्रधान मंत्री महोदया अमेरीका क्यों गईं। निक्सन के वहां क्यों गई ? भाई पीताम्बर दास जी, फार दी इंटायर पीपूल आफ पाकिस्तान पर ही क्यों जाते हैं। 7 तारीख को न्यूयार्क में टेलीविजन वार्ता पर जो भारत के प्रधान मंत्री ने कहा, वह क्या कहा ? यह झगड़ा दो देशों का नहीं है, यह झगड़ा पूर्वी बंगला के लोगों और पाकिस्तान के तानाशाही हकमत के बीच का है। इस तरह का बयान टेली-विजन वातों में देकर भारत के प्रधान मंत्री ने बंगला देश की स्वाधीनता को कतर बोंत कर दिया है। यह बयान 7 नवम्बर का है मैं कहना चाहता ह कि यह झगड़ा दो देशों का नहीं है, सारे विश्व का है। यह झगड़ा दो देशों का नहीं हैं बंगला देश एक देश है और उसको पूरा हक है कि बह सैसीड कर सके, पाकिस्तान से पृथक हो सके ओर वह पुथक हो भी गया है तथा 15 मार्चको उसने इस बात का ऐलान भी कर दिया है। फिर भी भारत की प्रधान मंती कहती हैं कि यह दो देशों का झगड़ानहीं है। यह दो देगों का झगड़ा है।

श्रीमन, इसलिए में जब प्रधान मंत्री का अखवारों में समाचार दिया कि मैं न्युयार्क में निक्सन से नहीं मिलंगी, तब हमारे कुछ मिलों ने, श्री डी० पी० धर ने, कौल ने कहा कि आपने अमेरिका जाने का ऐलान तो कर दिया है तो इससे रूस के मन में सन्देह पैदा हो जायेगा । तो उन्होंने कहा कि मैं वहां पहुंचने से पहिले मास्को भी हो लूंगी और इस तरह से मास्को भी चली गई। फिर मेरा सवाल यह है कि श्रीमती इन्दिरा नेहरू गांधी मारको क्यों गई ? स्वर्ण सिंह और ग्रैमिको का तो पैक्ट हो चुका था, ज्वाइन्ट कम्यू-निक निकल चका था। रोज रूस से एक डेली-गेशन आ रहा है, कभी एयर मार्शल आ रहे हैं, कभी कोई डेलोगेशन आ रहा है और कभी कोई डेलीगेशन जा रहा है। मैं यह जानना चाहता हूं कि फिर दुवारा मास्को जाने की क्या जरूरत पड गई ?

ग्रैमिको-कोसोगिन पत्नकार सम्मेलन हुआ । श्रीमती जी का नहीं है। पत्रकार पुछ रहे हैं कि क्या आप बंगला देश को पाकिस्तान का अन्दरूनी हिस्सा मानते हो ? तो वे लोग चप हैं। और यह दौड़कर बोलती है, मैं मानती हं। जिस तरह रे जवाहर लाल ने काश्मीर के मामले को यू० एनः ओ० में भेजकर प्लैविसाइट की बात को मानकः भारत के गल में फांसी की रस्सी लगा दी, उस तरह से पूर्वी बंगाल के मामले को, स्वाधीन बंगल देश के मामले को पाकिस्तान का अन्दरूनी मामल कहकर बंगला देश की आजादी को खत्म क दिया है। अब यह लोगों को एक समय का सहार देकर बहकाना चाहती है और एक ताशकन बनाना चाहती है यह कहकर के कि बार होग वार होगा । पाकिस्तान पागल है ? पाकिस्ता युद्ध क्यों करेगा ? जब बंगला देश उसके कब्जे आ रहा है जो वह पश्चिम में मार्चा क्यों खोलेगा अगर पाकिस्तान पश्चिम में मोर्चा खोलता है त फिर वंगला देश का आजाद हो जाना सरल । जायेगा । इनलिए पाकिस्तान पश्चिम में मौचीन खोलेगा । भारत सरकार इस समय जान वुझव युद्ध की पुकार कर रही है और लोगों को बहा रही है ।

भी उपसभाष्यक्ष (थी ए० ०डी मणि) : SHRI BHUPESH GUPTA : It is a serious speech. Let hint make it. राजनारायण जी, आपका 20 मिनट हो गया है

श्री राजनारायण : ठीक है, हम चार पांच मिन में खत्म कर रहे हैं। मैं आप से यह कह रहा हू कि प्रधान मंत्री महोदया ने कुछ मनोविज्ञान पढने वाले रखे हैं, लेकिन उनका मनोविज्ञान याहिया का मनोविज्ञान हो गया है जब उसने चुनाव कर-वाये थे पूर्वी बंगाल में तो कहा था कि 15 प्रति-शत से भी ज्यादा वोट अवामी लीग के लोगों को नहीं मिलेंगे। इन लोगों ने कहा कि एक लड़ाई जीतकर लाल बहादुर शास्त्री अमर हो गये और अगर एक लडाई करके एक और ताशकन्द कर लिया जाय तो 1972 का चुनाव भी जीत लिया जायेगा और मामला भी बन जायेगा । 1962 का चुनाव गोवा की जीत को जनता के सामने रख-कर जीता गया। आज श्रीमतीजी देश की जनता को रिश्वत देना चाहती है—1972 के चुनाव के पहिले । मैं चाहता हूं कि मैं इस बारे में देश को सरकार के चक्कर में न पड़े । इसलिए में पूछना बाहता हूं कि ज्यों ज्यों इस मामले में विलम्ब हो रहा है त्यों त्यों अवामी लीग कमजोर हो रही है और ताजुईान की फजीहत हो रही है। भारत गरकार कहती है कि सरकार में कम्युनिस्टों को खो। जब तक भूपेश गुप्त के दल के लोग नहीं लेंगे ाम नहीं बनेगा, इसलिए कम्युनिस्टों को रखो । गिजानना चाहता हूं कि भारत की सरकार ने प्रम्युनिस्टों को रखने के लिए क्यों कहा। एक ज्सलटेटिव कमेटी बनी।

SHRI BHUPESH GUPTAi One thing is uite clear. Mr. Sarclesai will take as much me as Mr. Rajnarain takes, not a minute lc*s.

SHRI SHEEL BHADRA YAJEE : On a oint o)' order. Every Member is given i minutes, How many minutes have you veil him?

THE VICE-CHAIRMAN (SHRI A. D. ANI) : I have given him 2<J minutes. 1 want s support of the House. Mr. Rajnarain. I nt you to conclude.

श्री राजनारायण : श्रीमन, मैं आपसे निवेदन कर दुं कि आप उस समय चेयर पर नहीं थे। श्री सी डी पांडे ने उठकर चेयर से कहा था कि हमारा पुरा समय राजनारायण को दे दो : सी०डी० पांडे सिर्फ 5 मिनट बोले हैं।

SHRI BALACHANDRA MENON (Kera-la) He cannot exploit like this. Please remember. He should be very clear about that. This should not be allowed.

श्री राजनारायण : अब में आपसे कहना चाहता हं कि श्री स्वर्ण सिंह जवाब दे कि कन्सल-टेटिव कमेटी में दो कम्युनिस्टों को क्यों रखा गया. यह जो जाती दल है जिसमें सभी लोग काम करते हैं वह जित्ती दल के लोगों को क्यों नहीं रखा गया ? एक साजिश हो रही है, वहां पर अवामी लीग को कमजोर करने की, ताजुद्दीन को कमजोर करने की । ताजुद्दीन कहता है कि हम तुम्हारी सजग और अगाह कर दूंताकि देश इस तरह की गोद ही में बैठे हुए है तुम पहले हमें मान्यता बात से सजगहो जाय और वह प्रधान मंत्री की दो और भारत की सरकार की ओर से इन्दिरा जी कहती हैं कि जब समय आयेगा तब मान्यता देंगे 1 वह समय कब आएगा ? इसलिए में निश्चित मत काहं और जोर के साथ कहता हूं, भारत की जनता को जगाना चाहता हूँ कि हे भारत की जनता उठो, इस सरकार को ढंहाओ, बंगला देश को मान्यता दिलाओं और उसकी सुरक्षा करो क्योंकि बंगला देश की आजादी से भारत की आजादी जुड़ गई है, बंगला देश के जनतंत्र से भारत का जनतंत्र जुड़ गया है । बंगला में राष्ट्रपति शासन लागू है, यहां इन्दिरा और याह्या एक हैं, याह्या तानाशाह, इन्दिरा तानाशाह ।

> SHRI DEV DATT PURI : There should be some limit to this, Sir.

{InUrmptms)

SHRI BALACHANDRA MENON : What is all this ?

(Interruptions)

SHRI G. A. APPAN (Tamil Nadu) Sir on a point-of order.

श्री राजनारायण : लंका के नवयुवकों के विद्रोह को दवाने के लिए यहां से पल्टन गई, हेली-कोप्टर गया, मगर मुजीवुरंहमान को मदद देने के लिए न पल्टन गई, न हेलीकोप्टर गया। क्यों नहीं गया ? इसलिए मैं आपसे अदव के साथ कहना चाहता हूं कि सदन की राय है कि प्रधान मंत्री इस्तीफा दें, गद्दी छोड़ें और आज बंगला देश को मान्यता देकर उसे हर प्रकार की सहायता दी जाय। इन्हीं झब्दों के साथ मैं आज अपना भाषण समाप्त करता हं।

THE VICE-CHAIRMAN 'SHRI A. D. MAN!): Mr. Vnjee.

SHRI DEV DATT PURI: Sir, I rise on a point of order. That part of the speech should nol be recorded,

SHRI BHUPESH GUPTA : How IGOR do we continue ?

THE VICE-CHAIRMAN : We continue till .") .00. and we adjourn at 5.00.

SHRI BHUPESH GUPTA : This debate I; to continue, if you have to observe the rule. It should continue till we have had our say. We shall yield to others. Let the Congress Members speak as long as they like. There is no objection. But I would request you not to adjourn the House at 5.00 and leave the discussion for 15 days later. The kind of speech that Mr. Rajnarain has made must not go unchallenged. That will be challenged by our party speakers. After that the House will adjourn. Otherwise, I will say that you have violated the rule.

श्वी राजनारायण : मैं श्री भूषेश गुप्त के प्रस्ताव का स्वागत करता हूं, हमारा जवाब दें जिसमें जितनी क्षमता हो . . .

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THE VICE-CHAIRMAN (SHRI A. D. MANI): Please, please. *{Interruptions}* When the Chairman is speaking, he must be given his due respect. About the reply to be given by the Communist Party, if the House has no objection, I would like. ..

SHRI BHUPESH GUPTA : I have no quarrel. Enough have! heard...

SHRI PITAMBER DAS : Sir, 1 nave a suggestion.

SHRI BALACHANDRA MENON: Wh\ is it that our party is not allowed ? We are 10 ; his party is also 10. Why is it that we are not allowed ?

SHRI BHUPESH GUPTA: Mr. Rajnarain's speech is a positive disservice to the cause of Bangla Desh. ..

. THE VICE-CHAIRMAN SHRI A. D. MANI) : I would have called Mi. Sardesai at 3 o'clock but Mr. Rajnarain came and told me that he had been given permission by the Depuiv Chairman to speak at 3 o'clock.

श्री राजनारायण : श्रीमन्, उसमें आपको परेशानी क्या है ? 178 नम्बर पर गोडे मुराहरि जी बैठते हैं, 177 पर भूपेश गुप्त जी बैठते हैं, 182 पर मैं बैठता हूं और 181 पर डा० जेड० ए० अहमद बैठते हैं। हमारी तादाद कम्युनिस्ट पार्टी से ज्यादा है। जब उनकी तादाद ज्यादा थी तो वे पहले आते थे। अब जब हमारी तादाद ज्यादा है तो हम आयेंगे। हम 11 हैं।

SHRI BALACHANDRAMi \OX: Thai is exactly, what we object because it is our right to be called earlier.

SHRI DEV DATT PURI : On a point of order, Sir. Under Rule 161 a Member can speak only for 15 minutes on a Resolution. Now having regard to the most atrocious things said by the hon'ble Member, I propose thai whatever he said after the 15 minutes were over, should be expunged.

SHRI BHUPESH GUPTA : Eitfaet it should be expunged or we should be allowed to speak.

SHRI S. G. SARDESAl (Maharashtra) : Even if it b expunged, I am going to speak on it. It is very funny. He has given a (hall and I want to accept it.

श्री राजनारायणः देखिये, इनको हमको चैलेंज करने की कोई जरूरत नहीं है। यह अपनी

श्री राजनारायण

पसंनलिटी को इस्टिरा की पर्सनलिटी में मिला चुके हैं...

SHRI BHUPESH GUPTA: We did not disturb Mr. Rajnarain and I hope he will not disturb us.

SHRI PITAMBF.R DAS : I have a suggestion to make. My suggestion is this that it is very natural, alter the speech of Rajnaramji, for our friends to feel aggrieved because be lias said certain tilings which they may not like. Now we want to finish by 5 o'clock. Let us start with Mr. Sardesai. I will request Mr. Om Metua not to press the claim of his party now. {Interruptkn} How can you prevent me from making an appeal ? It is for you either to accept it or not to accept it.

SHRI BHUPESH GUPTA : My submi lioi Sir, is...

श्री झीलभद्र याजी : वह हमारी पार्टी पर भी बोले हैं और उसका जवाब हमको देना है।

SHRI BHUPESH GUPTA : I am very glad that he is prepared to listen to Mr. Sardesai. But this issue we have made a partisan issue. Therefore, I would like the Congress Members also to speak after Mr. Sardesai has spoken Mr. Rajnarain has had his full since say.

(Interruption byShri Rajnarain)

SHRI BHUPESH GUPTA : Mr. Vice-Chairman, 1 do not want to take away the right of other Members. We may have our differences here and there. But fundamentally we agree on many things. Will Bangla Desh be liberated by such kind of speeches ? I submit to you that we have to sil longer today because you did not slide to the la-minute rule. There-lore, having taken the rights ofolht r Members at least give them the right to express them-selvi

SHRI S. G. SARDESAI : Mr, Viee-Chairman...

THE VICE-CHAIRMAN (SHRI A. I). MANI) ; Kindly sit down, Please aUow tm to speak.

SHRI S. G. SARDESAJ : Von allow so many people 10 speak, but you do not. allow us to speak.

(htcmiptb

THE VICE-CHAIRMAN (SHRI A. D. MANI) : Please, you must allow me to speak. Now, Mr. Rajnarain has made an attack on the Communist Party.

SHRI S. G. SARDESAI : Not only on the Communist Party. ..

(Interruptions)

SHRI A. G. KULKARNI (Maharashtra) : On a point of order.

(Interruptions)

SARDAR SWARAN SINGH : May I suggest n way iHii?

[Interruptions)

SHRI BHUPESH GUPTA : We must have our say.

I Interruptions)

श्री राजनारायण : श्रीमन्, में यह बता दूं कि मैने कम्युनिस्ट पार्टी पर एटेक नहीं किया. मैने इन्दिरा रिजीम पर एटेक किया है, कम्यूनिस्ट पार्टी बेचारी कहां आती है। मैं उपसभाध्यक्ष जी से निवेदन करूंगा कि हमने इन्दिरा सरकार पर एटेक किया जिसके इशारे पर ये चलते हैं।

SARDAR SWARAN SINGH : Sir, I would suggest that Mr. Yajet, who is on his legs may be permitted to speak and thereafter you may allow Mr. Sardesai Ins due lime, 10 minutes or 15 n i i 111111

SHRI BHUPESH GUPTA : Why 10 miputes ? Mr. Sardesai will speak fot as ' long : Mi, Rajnarain spoke.

SARDAR SWARAN SINGH : And to the extent you allot rime for Mr. Sardesai, we can ii longei to

SHRI A. G. KULKARNI On a point of order.

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THE VICE-CHAIRMAN (SHRI A. D. MANI): Please sit down. I am giving my ruling. In view of what the Minister for External Affairs has said, the House will sit beyond 5, and we will hear Mr. Sardesai. Mr. Rajnarain took half-an-hour. So, Mr. Sardesai will have half-an-hour.

श्री राजनारायण: श्रीमन्, अब आप इस सदन में शांति कायम रखने में असमर्थ हैं। आपकी इस असमर्थता को देखकर मैं सदन का त्याग करता हं।

माननीय सदस्य सदन से उठकर चले गए]

SHRI S. G. SARDESAI : He gave the challenge and now he is running away.

SHRI BHUPESH GUPTA ; The House has lost nothing by the departure of the disrupter of the Bangla Desh movement.

(Interruptions)

SHRI CHANDRA SJ1EKHAR (Uttar Pradesh) • Mr. Vice-Chairman, Sir, I have nothing to say about this controversy. Any Member has got full liberty to express his views, howsoever absurd or nonsensical those views may be. But there is some limit for everything. Mr. Rsjnarain of late has been developing this habit that he makes some irresponsible remarks in the House and after that, lie makes one pretext or the other to walk out. I think it is high time that the Chair should take note of it and should reprimand this behaviour ol Mr. Rajnarain. It is against Parliamentary etiquette. It is against all canons of parliamentary behaviour.

SHRI BHUPESH GUPTA: Coward. He should have stood our speech.

SHRI CHANDRA SHEKHAR: If a Memher makes specific charges against a particular party or a Member, he is expected to hear the reply also. Mr. Rajnarain has not observed this ordinary courtesy and has net maintained the decorum and decency of the House. So, the Chair should take note of ii and warn Members against behaving in this fashion in future.

THE VICE.CHAIRMAN (SHRI A. D. MAXI) : -I would like ta mention something

on this point. Mr. Rajnarain came to me and said that lie had been permitted by the Deputy Chairman to speak at 3.

SHRI A. P. CHATTERJF.E (West Bengal) : That is not the point raised.

SHRI BHUPESH GUPTA: Under what rule ?

THE VICE-CHAIRMAN (SHRI A. D. MANI) : I had no means of checking all this. Then he said his party had eleven Members. Then I called for the list. Altogether there were ten. I wanted Shri Sardesai to speak. Before I called him, Shr: Rajnarain said, "I am going to speak before everybody". Shri Rajnarain's conduct is reprehensible. I do not know how Parliamentary proceedings can be anv continued if Members behave in the way Shri Rajnarain did. I express my sense of disapproval of his conduct and I believe this reflects die opinon of all who sit here. This is not the way to carry on Parliamentary proceedings. Large number of people are sitting in the Visitors' Gallery ...

SHRI A. P. CHATTERJEE : You should not refer to Visitors' Gallery. It is not appropriate. It should be expunged.

THE VICE-CHAIRMAN: I have not completed my sentence, I drew the attention of all Members even before the debate began that undei Rule 161 every one had only 15 minutes at his disposal. Sometimes it may exceed by one minute or two minutes. It happened in the case of Shri Pitamber Das. Then I rang the bell. I think I will have to install a bigger hell in that section of the House to control Members. Kindly see my plight. If Members do not observe decorum that is expected of them, how can we carry on ? Somebody wants to reply. But by that time the other Membei walks out. He should have heard Shri Sardesai's reply. His reply will go on record.

SHRI A. G. KULKARNI : Why don't you condemn him for running away from the House 2

SHRI BHUPESH GUPTA : Shri Rajnarain has clone his job. His job is to disrupt the solidarity of the movement and that he has done. He spoke like Nurul Amin here. I can prove that. THE VICE-CHAIRMAN (SHRI A. D. MANI): I have expressed my sense of disapproval as a (rained journalist in the firmest possible way. Harsh word-; do nol improve matters. I say harsh words do not give a very good account of Parliamentary proceedings. If we want to keep him here, we cannot compel him. We cannot have a Marsha! to prevent him from lca\trig.

SHRI BHUPESH GUPTA: It is good riddance.

THE VICE CHAIRMAN (SHRI A. D. MAM'i : T do nol express an) opinion on that.

SHRI A. P. CHATTERJEE : I am not in the controversy. IT you prolong the discussion, my party also must have a chance to express its views. Shri K. P. S. Menon has given his name. He should be given a chance today.

THE VICE-CHAIRMAN (SHRI A. D. MANI): Have you any objection?

SHRI K.P. SUBRAMANIA MENON: This is an important matter. We insist that today's proceedings should not be closed before bearing our point of view on this issue.

SHRI A. P. CHATTERJEE : Our point of view must be heard today.

THE VICE-CHAIRMAN (SHRI A. D. MANI) : Not at litis stage. I would like to mention one thing. Shri Bhupesh Gupta and his party have been attacked. Members from the Consultative Committee have been attacked. It is a matter concerning the privileges of Members of ibis House. Your party has not been attacked.

SHRI A. P. CHATTFRJEE: V far as Resolution is concerned, our views must go on record today.

THE VICE-CHAIRMAN (SHRI A. D. MANI): Your party is not in the same category as his party. He was singled out.

SHRI BHUPESH GUPTA : In fact we should have been called before Shri Rajnarain. Before Shri Rajnarain Shri Sardesai should have been called. We accommodated him.'There-fore, Sir (Interruptions) _ ... Therefore, Sir, on that ground alone... (Interruptions).

SHRI A. P. CHATTERJEE : Sir, if he goes on like this, our views also must go on record.

I cannot understand this that a particular party has been the object of attack and therefore, that party will be allowed to have its views. After all. Sir. this is a resolution iiv which we should all also would like to go on record.

THE VICE-CHAIRMAN (SHRI A. D. MANI): I have taken the consensus of the House ... (Interruptions) ... Please wait. I will put one. particular issue now. In view of the fact that Members of the party which Mr. Bhupesh Gupta represents have been attacked and many derogatory remarks made about them, they should have their say today so that til.- debates complete as far as this issue is concerned. Then, Mr. Yajee will reply on behalf of the Congress Party.,.

(Interruptions)

SOMF. HON. MEMBERS : No. ,....

SHRI G. A. APPAN : No, Sir. You cannot say like thai.

SHRI CHITTA BASU : You cannot say like that, Sir...

SHRI A. P. CHATTERJEE : Sir, this will be giving an unprecedented ruling. Sir, with your permission may I say... (*Interruptions*)

THE VICE-CHAIRMAN (SHRI A. D. MANI) : Please sit down. I do not want anything now. Mr. Ghatterjee, you area lawyer of great reputation and you never use a word unnecessarily.

SHRI CHITTA BASU : Sir, don't go on giving such certificates.

THE VICE-CHAIRMAN (SHRI A. D. MANI): The debate does not *cad* today. It will be carried on lo the next day,

SHRI A. P. CHATTERJEE: Sir, may I make a submission with your permission ? (*Interruptions*).

SHRI M. N. KAUE (Nominated) : It will sit up to six o'clock or seven o'clock ?

SHRI A. P. CHATTERJEE : Sir, may I make a submission ? If you insist upon this ruling that because a party has been attacked, in order that ihdebate should be made complete that party representatives should be allowed to speak and thereafter the House will

adjourn, thai will be creating, if I may say so with great respect, a very bad precedent. Sir, on the floor of the House, whenever a particular Member speaks, unless he is called to order by the Chair and unless the words spoken by that particular Member are expunged, those words arc on the record as far as that particular party is concerned and as far as thai particular person is concerned. If this kind of a ruling is given that because a particular party has been attacked he must be allowed to speak and nothing else will go on record after that, that will be creating a bad precedent which, I think, is something extraordinary in the annals of parliamentary history either here or elsewhere. 'Therefore, I will be submitting this : Of couise, as far as Shri Bhupesh Gupta's party is concerned, it must have a chance and he will reply to the criticisms that have been made against him. I completely agree with this. Bui, even then, Sir, it is an important issue, the issue of Bangla Ucsh, and in order that the debate may be complete-you used the words, Sir, "the debate should be complete-" ...

THE VICE-CHAIRMAN (SHRI A. D. MANI): No.

SHRI A. P. CHATTERJI : You said that, Sir, in the sense that the debate may be rounded oil" on this particular day and I, therefore, say. Sir, that in order that the dabate may be rounded off on this partcular day the different sections in the House also should be allowed today. Otherwise, the House will have to go on until those particular sections give their opinion. You cannot have this way that because Shri Bhupesh Gupta's party has been % attacked he will speak and thereafter the House will adjourn. We have also our viewpoints to express. 1 cannot agree to this. Of course, 1 agree thai Mr. Bhupesh Gupta must be given a chance. But, at the same time, our party must also be given a chance.

SHRI ffiHUPESH GUPTA: Sir. may I make a submission ? *(Interruptions)*

SHRI N. SRIRAMA REDDY (Mysore) : Sir, full time should be given to us also. We are not satisfied with the time that has been given to us. It is only live minutes. You must, give some more time to us also to make our viewpoints clear. *(Interruptions')* SHRI BHUPESH GUPTA: Sir, may I make our position clear V If you want to sit overtime, we have no objection. Certainly not. Even when Shri Rajnarain was making the filthiest and provocative speech going beyond the limit o! tolerance, we kept cjuiet.

THE VICE-CHAIRMAN: SHRI A. D. MANI): Leave all that. Mr. Bhupesh Gupta.

SHRI BHUPESH GUPTA : Now, if you give time to others also, we shall certainly bear with it and we have no objection. But it should be only on merit. After that, Mr. Sardcsai should speak and after that, if you have lime, we will speak.

श्री झीलभद्र याजी : उपसभाध्यक्ष, श्री पुरी जी ने जो संकल्प रखा है मैं उसका तहे दिल से समर्थन करता हूं, लेकिन उनके संकल्प में जो 3 महीने की बात कही गई है, मैं उसको नहीं मानता हूं। स्वयं प्रधान मंत्री जी ने दो तीन रोज पहिले यह कहा कि केवल दो महीने की देरी है। मैं यह कहना चाहता हूं कि न दो महीने रखा जाय, न तीन महीने रखा जाय, बल्कि फौरन से पेस्तर जितना जल्दी ही सके हम अपने पुराने जो भाई हैं, जो मुसीबत के मारे मेहमान हैं, उनकी हमें हर तरह से सहायता करनी चाहिये जिससे वे जल्द से जल्द अपना एक स्वाधीन बंगला देश बना सके और यहां पर जो शरणार्थी होकर ठहरे हैं वो बिना डर की भावना से अपने घरों को जा सके।

हमारी संसद् के दोनों हाउसों ने बंगला देश के सम्बन्ध में प्रस्ताव पास किया था कि हमें उन्हें हर तरह की मदद देनी चाहिये, उन्हें सब कुछ दिया जाना चाहिये, उस प्रस्ताव के मुताबिक हमारी सरकार काम कर रही। है राजनारायण तो बोलते बोलते न मालूम क्या बोल गये और मैं उसको दोहराना नहीं चाहता हूं क्योंकि उससे मेरा मुंह खराब हो जायेगा और मैं उसको दोहराना नहीं चाहता हूं। इतनी भद्दी वार्ते मैं कहना नहीं चाहता हूं, लेकिन मैं सदन को एक बात बतलाना चाहता हूं कि खुद हमारे प्राइम मिनिस्टर ने अमे-रिका में टेलीविजन इन्टरच्यू में कहा कि बंगला

[श्री शीलभद्र याजी]

देश में जो मुक्तिवाहिनी है, जो अपने देश की आजादी लड रही है, उनकी हम मदद कर रहे हैं, लेकिन जितनी मदद हमें करनी चाहिये, उतनी मदद नहीं दे रहे हैं। इस तरह की शिकायत भारत के लोग और बाहर के लोग हमारी सरकार से करते हैं। अब बात यह है कि सरकार **न**हीं बोल सकती है कि हम क्या मदद दे रहे हैं, जिनकी आंखें हैं वे इन चीजों को अच्छी तरह से देख सकते हैं। राजनारायण की तो आंख नहीं है, उनको कोई तमीज नहीं है बोलने की । उन्होंने बंगला देश में जाकर कोई चीज नहां देखी है कि मुक्तिवाहिनी का किस तरह से निर्माण हुआ है और जो वे आजादी की लडाई लड रहे हैं, वह किस तरह से लड रहे हैं। हमारे यहां एक करोड़ रिफ्यूजी आ गये हैं, यह बात ठीक है और हमें उनकी हर तरह से मदद करनी चाहिये । मैने पिछली बार भी कहा था कि पाकिस्तान नागा तथा मिजो विद्रोहियों को हर तरह की मदद कर रहा है और हमारे खिलाफ जंग करवा रहा है। हमारे लीडरों की गलती की वजह से इस देश का विभाजन हुआ और जो वहां पर आता है उसका क्या कसूर है ? आज सिक्यूलिरिज्म और सोशलिज्म के काम पर तरह-तरह के जुल्म जनता पर किये जा रहे हैं, ऐसा कुछ विरोधी लीडरों ने कहा है। इस तरह शब्दों का प्रयोग नहीं किया जाना चाहिये ।

वाइस चेयरमैन साहब, हिटलर और मुसोलिनी ने जो कुछ किया उसको आप जाने दीजिये, लेकिन पूर्वी पाकिस्तान में जिस तरह की बातें हुईं उस तरह की बातें अभी तक इतिहास में नहीं हुईं । औरतों को नंगा करके, रस्सी से वांध करके तालावों में नहलाया गया और उनके साथ तरह-तरह का अमानुसिक व्यवहार किया गया । स्कूल और कालेजों की ईमारतों में लड़कियों को बन्द किया गया तथा उन्हें वेक्यालय बनाया गया और तरह तरह की यातनाएं दी गईं । आज बंगला देश में 10 लाख आदमियों का कल्ल किया गया है और लाखों लड़कियों की पश्चिमी पाकि-स्तान या फिर अरब मुल्कों में बेचने के लिए भेज दिया गया है। मैं राजनारायण की भाषा में बात करना नहीं चाहता हूं, लेकिन मैं अपनी सर-कार से कहना चाहता हं कि हमारी सरकार की जो गति है, वह कच्छप गति है। यह हमारे देश का अन्दरूनी मामला नहीं है, ऐसा कहा जा रहा है। जिस रोज आपने देश का विभाजन किया और जल्दी-जल्दी गही पर बैठने की कोशिश की, उसी का यह नतीजा है तथा यह हमारा आंतरिक मामला है। इसमें बंगला देश की जनता तथा पश्चिमी पाकिस्तान की जनता का कोई कसूर नहीं है। कांग्रेस वालों ने और मुस्लिम लीग वालों ने इस तरह की बात की जो शक, हुण, तैमुर लंग और चंगेज खां, औरंगजेब ने भी अपनी तलवार के बल से नहीं की । गद्दी लेने के लिए आप लोगों ने भारत देश का विभाजन किया और फिर गद्दी पर बैठ गये। यह किसी दूसरे का अन्दरूनी 🛸 मामला नहीं है। बल्कि यह मामला हमारा हैं। आज जरूरत इस बात की है कि बंगला देश की जनता को हर तरह की मदद दी जानी चाहिये ।

आज हमारी सरकार ने एक काम बहत ही अच्छा यह किया कि आज दूनिया की राय पाकि-स्तान के जुल्मों के खिलाफ हो गई है। राज-नारायण को इस बारे में कोई तमीज तथा जान-कारी नहीं है, लेकिन हम लोग समझते हैं कि हमारे लीडरों ने, प्रधान मंत्री ने, मंत्रियों ने जो विदेशों में गये, उसका बहत बड़ा असर पडा है और संसद में एक ओपीनियन बंगला देश की 🔩 जनता के हक में बन गई है। इसलिए जरूरत इस बात की है कि जल्द से जल्द जो हम मदद दे रहे हैं उस मदद को तेज किया जाय, क्योंकि आपने परसों देखा कि ढाका में किस तरह से जनताके ऊपर जुल्म कियागया । और फिर हजारों लोग कल्ल हुये। पहले तो वहां पर 10 लाख आदमियों का कत्ल कर दिया गया और अब न मालूम कितने लोग मारे गये।

यह बात ठीक है कि बाहर के मुल्कों के पत्न पाहिया खां के पास भेजे जा रहे हैं कोसिगिन 🖂 साहब के पत्र आ रहे हैं तथा विदेशी नेताओं के खत आ रहे है; लेकिन पत्नों से काम चलमे वाला नहीं है, बल्कि हमें फौरन से पेस्तर उनकी हर तरह से मदद करनी होगी।

श्री जगदीश प्रसाद माथुर : यहां तो चिट्ठियों से काम हो जाता है।

श्री शीलभद्र थाजी : इसलिए मेरी सरकार से यह दरख्वास्त हैं कि वह राजनारायण की बकवास को न सुने । मदद हमने दी है और दे रहे हैं। राजनारायण तो सरहद में गये नहीं, लेकिन जहां मुक्तिवाहिनी को ट्रेनिंग दी जाती है, वहां मैं गया हूं।

मैं जानता हं कि उनका मनोवल कितना ऊंचा हैं, वे आजाद होने वाले हैं, उनकी आजादी को रोकने वाली कोई शक्ति नहीं है। जाते-जाते पाकिस्तान के सिपाही पगला गए हैं, पागलपन में वेखराब काम कर रहे हैं। सारं संसार के जो डेमोक्रेसी-पसन्द लोग हैं, उनसे मैं कहना चाहता हूं कि बंगला देश के लोग जम्हरियत की लड़ाई लड रहे हैं, इसलिए हम सब लोगों का यह कर्तव्य हो जाता है कि वे जल्दी से जल्दी जिस तरह से हो येन-तेन-प्रकारेण सब तरह की मदद दें जिसमे अंगला देश में जो मुक्तिवाहिनी लड रही है, वह अपने देश को आजाद करा सके और आजाद करा कर उनके साथ दोस्ती रखी जाय । इसलिए सारे संसार के जो डेमोक्नेसी-पसन्द लोग हैं उनको बंगला देश की मदद करनी चाहिए नहीं तो उनकी डेंमीक्रेसी पर खतराहै। एक देश में याह्या खां पैदाहो गयातो वह दूसरे देश में भी पैदा हो सकता है, यहां भी पैदा हो सकत। है, इंगलैंड में भी पैदा हो सकता है। ज्यादा पगले पैदा हो जाएंगे तो सारी जम्हरियत खतरे में पड सकती है। इसलिए जो बंगला देश की आजादी की लडाई है, वह जम्हरियत की लड़ाई है, सिर्फ उनकी लड़ाई नहीं है, हमारी लड़ाई नहीं है, सारे संसार की लड़।ई है, इसलिए सारे संसार का यह फर्ज है कि उनको हर तरह से इमदाद दे, उनको आजाद बनावे और पाकिस्तानियों के चंगूल से वचावे । जय हिन्द, जय बंगला देश !

THE VICE-CHAIRMAN (SHRI A. D. MANI) : Now Mr. Sardcsai. Ii is now ihree minutes lo five. You can have hall'-an-hour. He lock half-an-hour and I will give you half-an-liour.

SHRI N. SR1RAMA REDDY : What ;.bout others !

SHRI PI1 AMBER DAS : May I know whether the lion. Foreign Minister is going tu speak today .'

THE VICE-CHAIRMAN (SHRI A. 1). MANI) : Let us not anticipate things. Let Mr. Sardcsai speak now.

SHRI N. SRI RAMA REDDY : What about me now ?

THE VICE-CHAIRMAN ^SHRI A. D. MANI) : Front your side Mr. Pande has already spoken. Now Mr. Sardesai. I have had tiie sense of the House for allowing lime to Mr. Sardesai to speak. I am not going to listen 10 further interruptions. Mr. Sardesai.

SHRI N. SRIRAMA REDDY : Arc yo making it a debate on Mr. Rajnarain's speech or are you making it a debate on the Bangla Dcsh situation ? We would like lo know. Wc must have our share of the lime. Half-an-houi or one hour you may allow to others, but you must give me lime to speak on behalf of ni) party today.

THE VICE-CHAIRMAN (SHRI A, D MANI) : Tiie Chair will consider your request

SHRIS. G. SARDESAI : Mr. \ ice-Chair man, Sir, as you can very well understand, J would like to begin my speech by expressing nv shock and horror a) the speech delivered b' Shri Rajnarain. And why? Is it just becaus he attacked our party ? Of course he attacks cur party and I am going to protest against it Bui why is ii that I am. shocked ? Not basicall because of what he said about our parly. I wa shocked because I was wondering all the tin) whether it was the voice of an Indian patric that I was listening to, or it was the voice c Islamabad and Washington thai 1 was heari&j Thai ii the question which came before me. am not bothered and my party docs not need t defend itself and I say that is not my poio The basic point is this that his speech toda does service precisely lo the ruling junta < Pakistan, precisely to Mr. Nixon, and doi immense disservice precisely to the freedoi

[Sin S. U. Sardesai]

struggle of Bangla Desh and ihe unity of India. Tliis is my fundamental point. What was his starting point ? His starting point was to create and to show all manner of suspicion and distrust between the Government of India and the 5 P.M.

Government of Bangla Uesh. He wants to create suspicion between the tuo. He wants to create suspicion and mistrust between the Bangla Desh movement and the Soviet Union. What is Ihe meaning of this ? By this, are you helping the Bangla Dcsh freedom struggle, or are you trying to disrupt the unity," of the struggle ? That is the basic point I want to raise.

Now. Sir, I was surprised and I must I e

very blunt about it—I uisii he had been hen he has been cowardly

THE VICE-CHAIRMAN (SHRI A. D. MAN!) : Any way you are going on record,

SHRJ S. G. SARDESAI : I want to ask Does Mr. Kajnarain consider himself the super-patriot of BangJa Desh? Does he consider himself to be more patriotic than Sheikh Mujibur Rahman himself, more patriotic than Mr. Tajuddin, more patriotic than Mr. Nazrul [slam, who is "the Vice-President '.' He ought to know that these leaders of the Awami Le whom he glorified, the office-bearers, the Vice-President and the Prime Minister of the Bangla Desh Government, have thanked the Indira Caiullii Government for the help given to them. Vet, he has not the check to say that this Government is betraying them. Mr. Tajuddin ind the Vice-President of the Bangla Desh Government have thanked the Soviet Govern-neni for Treaty. And yet he denounces it, Is his anyone going to believe that you support he Bangla Desh freedom struggle .' What have ou done for Bangla It is the Mukti laltini which is Desh r lighting there and sacrificing s blood. Il is they who are thankful to India, is they who are thankful to the Soviet Union, low does it lie in his mouth to say such things;¹ o, the first thing that I want to say is that this the kind of thing which the Pakistan Radio uts out; this is the kind of thing which we Bar from Washington. He ought to be asha-icd to call himself an Indian patriot or a iver of Bangla Desh. i accuse him of assisting ikislan and assisting the enemies of Bangla esh. This i_a my charge against him.

Now', Sir, I come to my party. 11" says : Why is die Communist Party being admitted to die struggle in Bangla Desh? I want to tell that this is precisely the him American propaganda in India to-day. And my reply to him is diis, that the Communists in Bangla Desh are fighting as valiantly and shedding their blood as anyone else in Bangla Desh. The treasury benches can tell us whether it is a fact or not. Docs he know Moni Singh Does he know[^] that Moni Singh fought lor the toiling people of East Bengal long before the Partition? He was a great leader of the Hajang people, a great patriot of East Bengal subsequently called East Pakistan. For years he had been in jail and had always been fighting f>r the toiling people of East Bengal. And now he is lighting for the freedom of Bangla Desh. This is the Communist Party of East Bengal. And he asks why such a Communist Party should be in the Co-ordination Committee. There arc number "I parlies. The Awami League is of course, the biggest parly and they won the biggest victory. But didn't everyone desire alter that, that however big the Awami League may be or however small the other parties may be. all die iorees of freedom in Bangla Desh should come together ? Maybe the other forces are small. The other forces are not saying that they are as big as the Awami League. But they have also a contribution to make to the freedom of Bangla Desh. The Communist Party is there. The Bhashani Party is there. Other parties are there. Have ilic\ no righl t" light I ir the freedom .<\ Bangla Desh ? Anyone w ho loves Bangla Desh should feel happy dial ihe Awami League and the other parties are fighting together. Insiead of welcoming that, Mr. Kajnarain wants to drive a wedge hi the unity of the people of Bangla Desh. He is the traitor. I openly accuse him : he is a traitor who has betrayed Bangla Desh and those who are fighting for it. He cannot speak against those who have written their love of Bangla Desh with their blood and sacrifices. I would like to know what he nag done for Bangla Desh before he comes with these things.

SHRI BHUPESH GUPTA : Shout against Indira Gandhi.

SHRI S. G. SARDESAI : Yes, Prime Minister; he has developed a hatred for the Prime Minister, lie i-. i diseased man. Ijust (.annul understand his morbidity towards the Prime Minister. Even if the watch is law by 5 mi.uites, lie drags in the Prime Minister, Whatever the subject on earth, the Prime

Minister must lie dragged in. What is this? What is this polities ? We criticise the Government, surely we have requests and suggestions to make to the Government bul my submission is thai whoever divides the unity of this country, divides the unity between the people and the Government and the unity of India and Bangla Desh in tile common struggle for the freedom or Bangla Desh, he is an agent of Yahya Khan. He is an asjenl of Yahya Khan, no matter what he may talk or what he srivs.

Sir, I am very sorry to have taken so much time of the House on this issue. Surely, I did not have these things in my mind in the beginning, 1 have certain points which ! would like to adilic-s to the Government. In the context of this political heat, it may appear as if I am going from something higher to a lower key, bill I have to say a few words about the refugees before I come to the political aspect of the entire problem. I will draw the attention ol the Defence Minister to the humanitarian aspect of the question namely, looking after the refugees. They will go back : we want them to go back and we will succeed in sending them back There is no doubt about it. But our comrades who are doing a lot of work among the refugees, have recently complained about the sufferings of the refugees which are serious, unnecessary and which can be rectified. These complaints are growing. For example, the food meant for refugees is going in the black market. I am not saving it from any Other point of view. I want that these things should be looked into. It is a question or the morafeof the refugees. You have to be very careful so far as the camps in Meghalaya in particular are concerned. We know there arc tribals there and other problems also. Serious complaints are coming from a camp like Bagmara. Winter is coming. They need blankets, they need woollen clothes and I can say that they are not being looked after as well as they should be. I can say that and I am saying that, so that the Government may look into it and see that these things are improved.

Coming to the political aspect, I have no desire to repeat certain positions which we have taken in the past. So Far as the political aspect is concerned, to my mind what the Government needs to do. what all of us need to do today, is to take cognizance ol' certain 'developments which have taken place in the recent months a id which should, therefore, give us a more concrete and precise definition of the kind of tasks which we face today. I have a very broad picture of the issue. I know the basic positions which the Patliamenl has taken so far.

I will explain what precisely I have in mind. When I think of the concrete situation which has developed in the recent months, the first and the foremost thing is this. Their is no doubt that the activity of the Mukti Bahini guerillas has increased tremendously and all glory to them, all tribute to them. Also we recognise thai the Government of India has done something in the matter. Nobody says thai ii is not doing anything. The itaining, the equipment, thenurabjr, the striking power, the, co-ordinal ion of the Mukti Bahini have substantially increased in the Verv rereut

period so thai for tha first time I think, not merely for propaganda but from a very ol., ive Judgment we are in a position to say thai there are certain areas which are, 1 would say, scniiliberated. I am cautions in these things because I know of these struggles. Liberation is a very big word. When you say you have liberated an area you must be able to carry out your own Government in those areas. So liberation is a very big thing. But Yahya Khan's writ does not run there, in a number of areas. In that sense certain areas are liberated, big chunks of areas have bsen liberated.

II is not only a military achievement—I will come to that point later on—but it has also very serious political implications from the point of view of recognition of Bangla Desh Government. This is a substantial change which has occurred in the recent period.

The next thing 1 would like lo pass on lo is that this bin advance in the Mukti Bahini activities combined with the signing of the '.i,.in-Soviet Treaty has had an impact even on the chancelleries of the western powers. These two things have compelled them to re-think. If the Mukti Bahini had not grown as i< has dime iii die last three months, if the Indo-Soviet Treaty had not taken place in the last two or three months, I am doubtful if even the Prime Minister's tour would have yielded results as it has done. It has certainly yielded some results ; I am not one of those who say-that the tour has been quite useless. Now in what sense has it yielded results? The statements made by many people outside and by the Government bring out clearly the results which have been vielded. I am not thinking

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[Sliri S. O. Sardesai] so much of France; I] have mainly in mind the United States because after all the position of France. West Germany and the United States is not the same. Everyone knows that. After all life being what it is, the position in Ununited States is more important than thai in the other two countries. What is the change in the position that has come about ? The change undoubtedly is litis that now they recognise that Bangla Desh has come to stay which four mom lis ago they were not prepared to recognise. Whether you like it or not Bangla Desh just cannot be wiped out. T think even President Nixon has realised this that it has come to stay. Naturally this is a big shift and the Western powers have also shift because now they know that if war takes place the Indo-Soviet Treaty is there and a big war is a serious thing for them. So by and large this big shift has come about because of the objective reality of the Bangla Desh struggle.

Thirdly, I have no doubt that in the international community politically Pakistan is flufar more isolated now than it was ever before. Its supporters, those who supported it and who continue to support it even today like the western countries cannot go the whole hog with Pakistan as they did before. In that sense Pakistan is isolated now. In this context what should this Government do about it? 1 would like the Defence Minister to give us their plan. There is nothing very secret about it ; there is nothing that should be kept from the country; all of us should know about it. What precisely is their estimate of the change which has come about in the policy of the United States ol America ? That is the important point. I will give you my assessment; you may agree or you may not agree. My view is-and I am speaking for my party ; of course it goes without saying-that the Americans have changed their tactical line but they have not. changed their objective. Their tactical line is changed. In what sense has it changed ? It has changed in this sense that three months ago they were saying that Bangla Desh is a purely internal problem of Pakistan and nobody has any right to speak about it. We are not going to speak about. We know only the Indo-Pak conflict. So all the time they were saying thai this is an internal problem of Pakistan and nobody has got the right to tell Yahy, i Khan what be should do. Now that does not work ; that son of bulldozer thing does not work because Bangla Desh has come to stay. And what is the

shift in their position ? The shift is they now say thai a political settlement is necessary. This they were not saying four months ago. The Western Powers were not saying four months ago that a political settlement is necessary. They said : "You have no business to poke your nose into it." Now, they say that a political settlement is necessary. I want to warn litis Government, not merely to caution it, but to warn it strongly thai a very disruptive period in the whole movement is coming so far as the policies of the Western Powers are concerned. Disruptive in what sense ? It is not the crude position that they took that this has to do only with Yahya Khan. It is disruptive in the sense that they are taking a new line. This new line has come out in different papers. It is ibis that a political settlement is necessary. Point No. 1. Together with it come two other things which we should not forget. What is this (lommis&ion coming for ? I want if. be absolutely clear on this point and I want the Government to clear what the position is. What is this Gorr.mission coining for ? I have not the remotest doubt in my mind that it is coming to say three things. Tilts Commission is going to say that there should be a political settlement in respect of Bangla Desh. They are going to say that there should be a political settlement because our Prime Minister has herself said that they should go to the root of the problem. They are going to say: We are prepared to go to the root. They would say that a political settlement in respect of Bangla Desh is necessary. This is what they are going to say, but together with it they are going to do two things. Firstly, they will search for soft spots inside the Bangla Desh Government. Facts ol life must be raced. They want to have their fifth column inside. First of till, they want to bring about disruption in the Bangla Desh i iiment. Their political settlement means thai they wain to disrupt. Secondly, this commission is going Co say: Yes, political settle niriii is necessary, but that gives no authority to India to interfere in the internal affairs of Pakistan. People in West Bengal are interfering in the internal affairs of Pakistan. This the Commission is bound to say. I have not the remotest doubt about it. When they come I do not know ii, lint the Defence Minister will explain thai they have come as friends.

SARDAR SWARAN SINGH: lam no longer the Defence Minister. I have left thai long ago.

SHRI S. G. SARDESAI : I am sorry. I spoke with a little heat in the beginning. Please excuse me. I apologise to you for it. In any case you can speak for both. My point is this. They are going to make out a case for a political settlement, but they will say : still why do you interfere ? The other day at a press conference in Western Europe, the correspondents asked Mrs. Gandhi many questions. I tell you the most significant question was put in Brussels. Everyday I was reading the papers. One of the press correspondents said that there are television pictures of East Bengal guerillas being trained on West Bengal soil. This is what the Prime Minister said and I am happy and oroud of it. The Prime Minister said : "We will not stop it." She gave that assurance. Although she said : "What could we do?", she also said that we are not going Ki slop it. My point is this. The American commission, whatever it is going to do, will combine three things. Political settlement, 'Yes'. The other two things are, Indian interference must stop and, therefore, start negotiations. This is what I am saying. Step by step are we going to be drawn into it ? I will be very happy, as I said, if these points are explained by the Foreign Minister. Frankly, not only myself but others also feel a little anxious about some of the statements-attributed rightly or wrongly and he should clarify them-which have come in regard to this commission. First of all, the point which 1 want to be char about is this. The newspapers have said that it is a commission going to be sent by Mr. Nixon. If that is so, it is an official commission. It is not a group of journalists. It is not like a parliamentary delegation. It is an official commission appointed by the President of a foreign Government. A very fundamental and basic principle is involved. The question of sovereignty is involved. Can an official commission appointed by another Government come and make enquiries here ? Even if it is a hypothetical question, can they do it ? How can it come ? It will want to take evidence, ii will call for witnesses, it will say, we want to go to the borders of East Bengal, we want to know what is happenii the guerillas, we want to examine the Government of India. The first point is, if it is a Commission appointed by the President of the United Stales, Mr. Nixon, the basic jurisdical position is that we must say that nobody has got the right. To begin with, I am not going into the political aspects.

SHRI N. SRI RAMA REDDY : The Prime Minister has said that she has no objection if anybody comes.

SHRI A. P. CHATTERJEE : How can you confine it ?

SHRI S. G. SARDESAI : Let me have my viewpoint. Everybody hhs got his viewpoint. I know that the Prime Minister on the n*xt day in a certain part of her statement was denying that she was saying that kind of thing.

SHRI BHUPESH GUPTA : I have to say something. I have made certain inquiries from that Bench. 1 find that there is no basis for such a press report. Is it true ?

SHRI S. G. SARDESAI : Let me explain what I want to *sdy...(Interruptions)* I will speak . as much as I want

THE VICE-CHAIRMAN (SHRI A. D. MANI) : You go on, Mr. Sardesai.

SHRI S. G. SARDESAI : The point which I am trying to make is, suppose it is an official commission. What are its terms of reference ? Nobody knows them. No formal thing. They say, no longer will we equate Pakistan and India. They have learnt all these phrases by heart that "we will not equate India and Pakistan. We do not consider it purely an internal issue. We are prepared to go into the cause." All these phrases are repeated. Meanwhile a situation will be created in which we will be so entangled in the whole thing that we can mole neither forward nor backward aid the whole thin; stuck up. That is my very serious fear. So. 1 would say, whatever the character of that commission, whatever its terms of reference, whatever it it. I want this Government to come out unequivocally and clearly and say that we want no commission, the issue has been thoroughly explained to Mr, Nixon already, no further investigation is needed and the only thing which is now

i is to compel Yahya Khan to re] Shi ikh Mujibur Rahman and to talk to the Bangla Desh people, There is nothing else to be done. 'I'll ., position must be absolutely and clearly taken.

Th"n, what do you do? Two things I want once again to say. After all, why it that these Western powers have been compelled

[Shri S. G. Sardesai]

to act like that 'i It is because Mukti Bahini's activities have been increasing. Let us not congratulate ourselves because it is the growing activities of the Mukti Baliini which have compelled rethinking not only in Washington but I would say also in Peking. If that is so, let us be frank about it that the Government of India's aid and assistance to Mukti Bahini have to increase many times more than now. And I am blunt and frank about it. The whole world knows about it. There is no legal quibbling about it. But the point is precisely they should be dealt with the way just now demanded-the Bangla Desh Government should be recognised. Otherwise. I do not think you can do it. And the recognition of Bangla Desh will also be a weapon to prevent the Americans coming and disrupting the Bangla Desh Government. So, from all these points of view, you should repudiate any suggestion that any of these Governments can come and inquire into the problem any further. There is nothin more . i be inquired ii to, just nothing. This is number one. Secondly, strengthen further and far more Mukti Bahini. Thirdly, let us take the thing into our hands and recognise Bangla Desh.

The last point—I have not taken more than half an hour-is that the economy of the country is just as important as we concentrate on the political areas. I think there are no two opinions on that. In spite of the fact that it is not in the sphere of the Foreign Minister, I would like to say about the sort of new levies and taxes on newspapers, on railway fares and on postal articles. This is not the way of unifying and rousing our people to face the danger of war threat from Pakistan. It is from this angle that I am raising this point, not from the angle of'garibi hatao'. That is the fundamental question, that will come. But from the point of view of the immediate situation litre now in India, if you want the unity

of the Indian people, please do not try to tax them. All sorts of suggestions are there, what we can do, land measures, tax on corporations and all these things. Is this the way to go about it ? If in this period we are going to increase taxation-and prices have already risen so high—I am really afraid that the kind of unity that we want to achieve for the purpose of facing Pakistan will get weakened. I am further alarmed if the Government of India says that there are some people who, in order to take advantage of the economic distress-and naturally the advice is to us-might resort to agitational methods. I want to say that it is not a question of our wanting. For the sake of the unity of the people this economic question should also be gone into along with the political problem to which I have referred.

I hope while replying these points will be considered.

SARDAR SWARAN SINGH : I think it is my duty just to clarify one point because there may be misapprehension with regard to the Government position about the press report relating to this U. S. Commission. I would like to say categorically that the United States Government or their administration have never approached us that they are contemplating the sending of any Commission. I want to say absolutely clearly that we do not recognise the authority of any other government to constitute a Commission and to make enquiries thereabout.

THE VICE-CHAIRMAN (SHRI A. D. MAN I): The House stands adjourned till II A. M. on Monday, the 22nd November 1971.

The House then abjourned at twentyseven minutes past five of the clock till eleven of the clock on Monday, the 22nd November, 1971.

(Raja) Ram Kumar Press, Lko., 9-2-72/570.